



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,22nd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO DIVISION BENCH-I), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP ADDITIONAL HEARING CAUSE LIST DATED 05-09-2022 TO 30-09-2022(RELATING TO DIVISION BENCH-I) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 3:40 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/167/2022 FIXED	JAGADISH MASHAHARY AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR D KALITA MR. R MAJUMDAR MR R DHAR MRS. R RONGMEI MR B C MUCHAHARY	GA, ASSAM SC, HEALTH
2	WP(C)/2234/2022 FIXED	MIRA DEKA Versus PUNJAB AND SIND BANK AND 6 ORS	MR S BORTHAKUR MR. U K DEKA	GA, ASSAM
ADMISSION				
3	PIL/21/2020 B/O	SUBRATA MAZUMDAR AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS,	MR A M MAZUMDAR MRS S B CHOUDHURY	MR S S DEY GA, ASSAM MR SISHIR DUTTA (R2) MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL MR S DAS (R2) SC, REVENUE MR. SIDHANT DUTTA (R2)
WITH				
4	Cont.Case(Crl)(Suo Moto)/1/2021	XXX Versus SUMIT SATTAWAN AND 2 ORS.	MR. T J MAHANTA	MR. D SAIKIA (R-1) MR D K MISHRA (R-3) MR. B PRASAD (R-3) MR. B GOGOI MR. R A CHOUDHURY (R-1) MR. R A CHOUDHURY (R-1) MR P J BORAH (R-3)
5	WP(C)/1760/2021 FIXED	M/S SELVEL ADVERTISING PVT LTD AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	GA, ASSAM SC, GMC

6	WP(C)/6764/2021 FIXED	DR. AMBORISH ADHYAPOK AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A BORUA MR D MAHANTA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
7	WA/286/2022 FIXED	OIL AND NATURAL GAS CORPORATION LTD. AND 4 ORS. Versus SANJIB BORGHAIN E	MR. M K DAS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA
8	WA/291/2022 CAVT. NO.09182/022, FIXED, CAVT./918/2022	BIMOLA SUKLABAIDYA Versus ASHISH NATH AND 4 ORS.	MR P NAYAK	SC, P AND R.D. GA, ASSAM MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR
	WITH I.A.(Civil)/2764/2022 in WA/291/2022	BIMOLA SUKLABAIDYA Versus ASHISH NATH AND 4 ORS.	MR P NAYAK	SC, P AND R.D. GA, ASSAM MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR
	WITH WA/289/2022 CAVT. NO. 09182/022,	THE STATE OF ASSAM Versus ASHISH NATH AND ANR.	SC, P AND R.D. MR. K KONWAR MR. S DUTTA	MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR
MATTERS REGARDING PROVINCIALIZATION				
10	WP(C)/4468/2018 FIXED, AT 2:00 PM (GROUP - E)	MANAGING COMMITTEE OF SONAKHULI KERAMOTIA PRE SENIOR MADRASSA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN	SC, SEC. EDU.
	WITH WP(C)/6095/2018	SWARUPANANDA MISSION SANSKRIT VIDYAPITH AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, SEC. EDU.
	WITH WP(C)/6096/2018	MADHUKUCHI ANCHALIK ADARSHA SANSKRIT VIDYAPEETH AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MR. K H CHOUDHURY	SC, SEC. EDU. MR. N J KHATANIAR (SC, HIGHER EDUCATION)
	WITH WP(C)/6134/2018	LAKHAITARA ANCHALIK SANSKRIT VIDYALAYA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	SC, SEC. EDU. MR. N J KHATANIAR (SC, HIGHER EDUCATION)
	WITH WP(C)/6182/2018	BILLESWAR SANGSKRIT VIDYAPITH AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	SC, SEC. EDU. SC, SEC. EDU.
15	WP(C)/1816/2019 FIXED, AT 2:00 PM (GROUP - G)	NEWLY PROVINCIALISED ELEMENTARY (L.P. AND U.P.) TEACHERS ASSOCIATION, ASSAM Versus THE STATE OF ASSAM AND 6 ORS.	MR. M DUTTA MS. M BARMAN MR. M ISLAM MS. K DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
	WITH WP(C)/9213/2019	DHARMA NARAYAN NATH AND 44 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MS N NATH MR. M DUTTA MR M C KAKOTI	SC, SEC. EDU. GA, ASSAM SC, FINANCE
17	WP(C)/163/2020 FIXED, AT 2:00 PM (GROUP - A)	BODOLAND GIRLS M.E. SCHOOL AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, BTC
	WITH WP(C)/7955/2017	DWARKA M.E. SCHOOL and 42 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN MR.M P SARMA MS.N SHYAMAL	GA, ASSAM MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA

19	WITH WP(C)/141/2018	SUNAIChERRA TEA GARDEN M.E. SCHOOL Versus THE STATE OF ASSAM	MR. M KHAN MRS. K DEVI MR. U K NAIR J RAHMAN	MR R DHAR (ADDL. SR. GA, ASSAM) MR. A DEKA (SC, EDUCATION (ELEMENTARY) DEPT.)
20	WITH WP(C)/673/2018	SONAULLAH M.E. SCHOOL AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA	SC, ELEM. EDU.
21	WITH WP(C)/3481/2018	AJIT BORAH AND 47 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MR. B GOGOI MS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
22	WITH WP(C)/3725/2018	SHAWRACHARA MAZARGAON NABAJAGARAN GIRLS M.E. MADRASSA AND 110 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS. A BEGUM MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, SSA SC, BTC
23	WITH WP(C)/5351/2018	SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. R SENSUA MR. K MOHAMMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.
24	WITH WP(C)/5732/2018	MANAGING COMMITTEE OF SUFFRY T.E. HIGH ENGLISH MODEL SCHOOL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. K GOGOI MR. J ABBAS	SC, SEC. EDU.
	WITH I.A.(Civil)/1271/2022 in WP(C)/5732/2018	MANAGING COMMITTEE OF SUFFRY T.E. HIGH ENGLISH MODEL SCHOOL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR	SC, SEC. EDU.
25	WITH WP(C)/6015/2018	MURKONG SELEK COLLEGIATE HIGH SCHOOL AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
26	WITH WP(C)/6192/2018	DAKSHINGAON HIGH SCHOOL AND 75 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	MR. T C CHUTIA (SC, SEBA, R-3) MS. P CHAKRABORTY (SC, EDUCATION (SECONDARY), R-1 & 2)
27	WITH WP(C)/6210/2018	SE DI-MELO HIGH SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
28	WITH WP(C)/6595/2018	BIJIT SARMA AND 8 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	SC, SEC. EDU. MR. T C CHUTIA SC, SEBA
29	WITH WP(C)/6756/2018	HARESWAR NARAYAN KONWAR AND 180 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, SSA SC, BTC

30	WITH WP(C)/3058/2019	9 NO. YOUNGPUR VENTURE LOWER PRIMARY SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MRS H AHMED MS. P A TALUKDAR MS L RAHMAN	SC, ELEM. EDU SC, SSA
31	WITH WP(C)/3297/2019	ALAM ALI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU GA, ASSAM SC, DIMA HASAO
32	WITH WP(C)/6548/2019	NANDAGRAM PALOIPUNJI M.E. MADRASSA AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN G UDDIN MR H I CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSAM
33	WITH WP(C)/1307/2020	ONKAR PRASAD KANOI HIGH SCHOOL AND 26 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU.
34	WITH WP(C)/5176/2020	ABBAS ALI MUKTAB SCHOOL AND 11 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. A SARMA	SC, EDU SC, SSAM
35	WITH WP(C)/5504/2020	BAIJOYANTIPUR HIGH SCHOOL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR. T K BHUYAN	SC, SEC. EDU. GA, ASSAM SC, SEBA
36	WITH WP(C)/759/2021	SIMALUGURI COLLEGIATE ADARSHA HIGH SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU. GA, ASSAM SC, FINANCE
37	WITH WP(C)/6278/2021	HARENDRA KALITA AND 15 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R C SAIKIA MR. M KALITA MR. J HATIMURIA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
38	WITH WP(C)/4854/2022	NETTYANAND GOGAI AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM SC, SSA
39	WP(C)/5040/2021 FIXED, AT 2:00 PM (GROUP - C)	DWIPEN KUMAR SARMAH AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
40	WP(C)/1406/2022 FIXED, AT 2:00 PM (GROUP - B)	DIPAK KUMAR DAS AND 34 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
41	WITH WP(C)/536/2021	ALAUDDIN AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MD H R AHMED MD A ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
42	WITH WP(C)/3162/2021	MD. ANOWARUL ISLAM AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU SC, FINANCE
43	WITH WP(C)/3662/2021	UNUS HUSSAIN AND 43 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY MD. S ALOM	SC, ELEM. EDU GA, ASSAM SC, SSA
44	WITH WP(C)/5416/2021	FULERA AHMEDA AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, ELEM. EDU SC, FINANCE

45	WITH WP(C)/5593/2021	SULTAN MAMUD AND 19 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR J ISLAM	SC, ELEM. EDU GA, ASSAM MR. D A KAIYUM SC, FINANCE
46	WITH WP(C)/5810/2021	PHUKAN LAL BAISHYA AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. W RAHMAN	SC, ELEM. EDU SC, FINANCE
47	WITH WP(C)/5912/2021	MUKHESWAR REGON AND 8 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
48	WITH WP(C)/5918/2021	RANJAN RAJKHOWA AND 54 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
49	WITH WP(C)/5952/2021	RAJIB CH BHUYAN AND 53 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
50	WITH WP(C)/5955/2021	RANJIT BORUAH AND 95 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
51	WITH WP(C)/117/2022	NAREN CHANDRA PEGU AND 105 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R B SAH MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
52	WITH WP(C)/688/2022	RANJIT DADHARA AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
53	WITH WP(C)/909/2022	ROHINI KUMAR NATH AND 99 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S SAHU MS. M A TANSU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
54	WITH WP(C)/1085/2022	THAGI RAM NATH AND 169 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	SC, ELEM. EDU
55	WITH WP(C)/1396/2022	MD. RUSMAT ALI AND 21 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
56	WITH WP(C)/1402/2022	SMTI. PADUMI DEKA AND 23 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
57	WITH WP(C)/3544/2022	SMTI. MANJU SAIKIA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B K GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
58	WITH WP(C)/3774/2022	PURNIMA GOGOI AND 67 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
59	WP(C)/2445/2022 FIXED, AT 2:00 PM (GROUP - F)	BABUL DAS AND 57 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
60	WITH WP(C)/94/2022	JUGAL KUMAR SARMA AND 211 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR M AHMED MISS. R R KAKATI MR. S U AHMED N GAUTAM	SC, SEC. EDU. GA, ASSAM SC, FINANCE

61	WP(C)/2446/2022 FIXED, AT 2:00 PM (GROUP - D)	RITU SALOI KALITA AND 88 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
	WITH			
62	WP(C)/6736/2018	DHARMESWAR BORO AND 129 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, SSA SC, BTC
	WITH			
63	WP(C)/8148/2018	NUR ISLAM AND 51 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.
	WITH			
64	WP(C)/2729/2019	MOHOR ALI SHEIKH AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MS. R BARUAH MRS. K DEVI MR. U K NAIR	SC, SEC. EDU. SC, FINANCE
	WITH			
65	WP(C)/3110/2019	JAYNAL ABDIN AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MR FAIZUL HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
	WITH			
66	WP(C)/7955/2019	SUBRATA KUMAR RAY AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
	WITH			
67	WP(C)/8497/2019	NILA KANTA BAGLARY AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR A KALITA MR. S U AHMED MR H K NATH	SC, SEC. EDU. GA, ASSAM SC, FINANCE
	WITH			
68	WP(C)/9157/2019	MANJUWARA KHANAM AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	GA, ASSAM GA, ASSAM SC, FINANCE
	WITH			
69	WP(C)/175/2020	SAIF UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN MR. N H LASKAR MS. P A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	WITH			
70	WP(C)/1287/2020	ABDUS SATTER ALI AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
	WITH			
71	WP(C)/6311/2021	ROSHANARA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MS. K JAIN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
	WITH			
72	WP(C)/6409/2021	NARAYAN KALITA AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MS U SHARMA MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
	WITH			
73	WP(C)/6616/2021	PANKAJ MAHANTA AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. P J BARMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
	WITH			
74	WP(C)/6945/2021	HIMANSHU PATHAK AND 14 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	GA, ASSAM SC, FINANCE SC, EDU
	WITH			
75	WP(C)/6973/2021	ABU TAHER SIDDIQUE AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA	SC, EDU

76	WITH WP(C)/6989/2021	MADHABI RANI DAS AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU.
77	WITH WP(C)/79/2022	GIRIJA NANDA LAHKAR AND 143 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR M AHMED MR. S U AHMED MS A BEGUM N GAUTAM	SC, SEC. EDU. GA, ASSAM SC, FINANCE
78	WITH WP(C)/1959/2022	BHUBANESWAR LAHKAR AND 28 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
79	WITH WP(C)/2225/2022	KUNTALA DEKA AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU. SC, FINANCE
80	WITH WP(C)/2447/2022	MANJU TALUKDAR AND 101 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
81	WITH WP(C)/5594/2022	LUHITA DOLEY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	SC, HIGHER EDU
<u>ORDERS</u>				
82	PIL/7/2015 FIXED, WITH WP(C)/3801/2015 (D/O)	RAJEEB KALITA Versus THE STATE OF ASSAM AND 9 ORS	MS.S BHUYAN MR.B D KONWAR MS.S BARUA MRS.J M KONWAR	GA, ASSAMR1-7 SC, PWD(R10) SC, GHC(R8-9)
83	I.A.(Civil)/234/2020 FIXED in Mat.App./18235/2019 WITH Mat.App./18235/2019 (Filing Number)	PARAG DAS Versus SMTI. SHAWSWATI DEVI	MR. R ALI MR. H A AHMED MR. H N ISLAM	MR. A K SARMA MR D KALITA
84	WA/270/2021 FIXED	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	MR. R K D CHOUDHURY(R- 5) GA, ASSAM MR. S AGARWAL SC, FOREST MR. K U AHMED (R-1)
85	PIL/16/2022 FIXED	AMIYA KUMAR SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR U S BORGHAIN MR. M KALITA MRS S GOSWAMI MR M SARMA MR. L Deka MR. J HATIMURIA	SC, PWD ROAD SC, HEALTH
86	W.P.(Cri.)/25/2022 FIXED	BABUL AHMED Versus THE UNION OF INDIA AND 5 ORS	H A AHMED MR. R ALI	GA, ASSAM ASSTT.S.G.I.
87	WA/72/2022 FIXED	LIRENTHUNG KIKON AND ANR. Versus THE STATE OF NAGALAND AND 4 ORS. A	MR. R DHAR MR M DEY MR M DEY	MS H AHMED (R-5) MR F KHAN (R-5) MR U CHAUDHURY (R-5) MS BISMITA BARMAN (R-5) GA, NAGALAND MR. N MOZHUI (R-5)
88	WA/218/2022 FIXED	KANAK CHANDRA PAUL AND 19 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U SAIKIA MR. S D ROY	SC, ELEM. EDU SC, N C T E SC, CBSE ASSTT.S.G.I.

89	WA/244/2022 CAVT. NO.07602/022, FIXED, CAVT./760/2022	ASSAM PWD ENGINEERS SERVICES ASSOCIATION Versus DEBAJIT DAS AND 7 ORS.	MR. W SHARMA MR P GOGOI	MR. U K NAIR MR A CHAKRABORTY SC, PWD FOR CAVEATOR
90	I.A.(Civil)/2437/2022 FIXED in WA/5340/2022	MAMTAJ BEGUM Versus THE STATE OF ASSAM AND 16 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, P AND R.D. GA, ASSAM
	WITH WA/5340/2022 (Filing Number)	MAMTAJ BEGUM Versus THE STATE OF ASSAM AND 16 ORS. F	MR. M K CHOUDHURY	
HEARING				
91	WA/347/2017 FIXED	SHISHIR KANTI DEY @ SISIR KANTA DAS and 4 ORS, Versus THE STATE OF ASSAM and 7 ORS,	MS.K DEVI MR.S NATH MR.K R PATGIRI	SC, ELEM EDU MR. MD S HOQUE MS. A BORUAH MS. S N RENGMA
92	PIL/74/2018 FIXED	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	GA, ASSAM MR. D P BORAH SC- HEALTH AND FAMILY WELFARE DEPTT. MS. D BORAH, SC-HEALTH AND FAMILY WELFARE DEPTT. ASSTT.S.G.I.
	WITH I.A.(Civil)/219/2022 in PIL/74/2018	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND 2 ORS		GA, ASSAM
93	WA/149/2018 CAVT. NO.0356/2018 FIXED, CAVT./356/2018	INDIAN OIL CORPORATION LTD. AND ANR Versus SMT NIBEDITA ROY AND 2 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR. M SARMA	MR. R P KAKOTI(R 1) MR. U K NAIR (R-1) MR D K MISHRA MR. A K DUTTA MR. B PRASAD MR H DAS MR. B PURKAYASTHA MR. M P SARMA (R-1) MR. A BORO (R-1) MR A CHAKRABORTY (R-1) FOR CAVEATOR
94	WA/208/2018 FIXED	MAMANI PATAR Versus SMT ARUNA PATOR AND 4 ORS	MR. B C DAS MR. J H SAIKIA	MR R CHAKRAVORTY (R1) MR. S BORTHAKUR (R2-R5) MR D DAS (R1) MR. S S ROY (R2-R5) MS. S KAKATI (R2-R5) MR. M CHALIHA (R1)
	WITH I.A.(Civil)/4143/2018 in WA/208/2018	SMT. ARUNA PATOR Versus SMTI. MAMANI PATAR AND 4 ORS.	MR R CHAKRAVORTY MR. M CHALIHA	MR. S BORTHAKUR
95	WA/367/2018 CAVT. NO.1249/2018	SMTI ASHA RANI BRAHMA Versus SMTI BINIKA GOYARI AND 9 ORS	MR. K N CHOUDHURY MR A UPADHYAY MS. K JAIN MR. P UPADHYAY	SC, HIGHER EDU MR. R MAJUMDAR (R1) MR R DHAR (R1) MR J PAYENG (R1) MR. S BHUYAN (R-2 & 3) MR. A CHAMUAH (R-7) MR. A KHOUND (R-4, 5 & 6) MR B C MUCHAHARY (R-1) SC, BTC FOR CAVEATOR SC, U G C
96	WP(C)/2919/2018	PRAFULLA GOVINDA BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM DR R C BORPATRA GOHAIN(ADV. GEN)

97	WP(C)/3590/2018 FIXED	ASEB AUDIT AND ACCOUNTS SERVICE ASSOCIATION Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 2 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	SC, APDCL
98	Mat.App./19/2021 WITH LCR	PHANINDRA KUMAR DAS Versus SMTI DIPTI RANI DAS	MR D K SARMAH MR. U K GOSWAMI MS. A TALUKDAR	MR N P DAS MR. D K BAIDYA MS. C CHOUDHURY MS. M PAUL MR. P MAJUMDAR MR. R BARTHAKUR
99	PIL/57/2021 FIXED	CHIRIYAKHANA PATHA JYESTHO NAGARIK SANSHTA Versus THE STATE OF ASSAM AND 5 ORS. B	MR. A PHUKAN MR. W SHARMA	GA, ASSAM MR. K GOGO SC, P H E SC, WATER RESOURCE SC, GMC SC, G M D A
100	WA/257/2021	SAMSUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MR. B U LASKAR	GA, ASSAM
101	WA/292/2021 FIXED	BISWA BORDOLOI AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, WATER RESOURCE SC, FINANCE
	WITH			
102	WA/148/2021	MADHAB DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, WATER RESOURCE SC, FINANCE DEPTT.
	WITH			
103	WA/149/2021	KHANINDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, WATER RESOURCE
	WITH			
104	WA/150/2021	KANDARPA CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, WATER RESOURCE SC, FINANCE
	WITH			
105	WA/151/2021	JATISH CHANDRA BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, WATER RESOURCE
106	WA/300/2021 CAVT. NO.06602/021, FIXED, CAVT./660/2021	NORTH EASTERN DEVELOPMENT FINANCE CORPORATION LTD. Versus PUNJAB NATIONAL BANK AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	DR. A SARAF MR SISHIR DUTTA (FOR CAVEATOR) MR. A GOYAL (R-5) MR P BARUAH (R-5) MR. Z ISLAM (R-5) MR. P DAS (R-5) MR S J SAIKIA (R-5) MR S DUTTA (FOR CAVEATOR) MR. SIDHANT DUTTA (FOR CAVEATOR)
	WITH			
107	WP(C)/6562/2021	M/S JSB CEMENT LLP Versus PUNJAB NATIONAL BANK AND 3 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MS S MOCHAHARI MR. S DUTTA MISS. R R KAKATI (R-4) MR. S DUTTA MR. D J DAS (R-4) MS N MAHANTA (R-4) N GAUTAM (R-4) SC, PNB SC, NEDFI
	WITH			
108	WP(C)/4333/2022	M/S JSB CEMENT LLP Versus PUNJAB NATIONAL BANK AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR. K N CHOUDHURY (r-4) MR. D J DAS (r-4) N GAUTAM (r-4) SC, PNB SC, NEDFI

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LEAVE NOTE OF ADVOCATES FOR 22/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MS. D GHOSH	21-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

[For Thursday,22nd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:45 PM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(Civil)/115/2016 in MACApp./269291/2016	ORIENTAL INSURANCE CO. LTD. Versus SMTI SUMITRA KURMI and 2 ORS,	MS.N MODI MSP DEHINGIA MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
	WITH MACApp./269291/2016 (Filing Number)	ORIENTAL INSURANCE CO. LTD Versus SMTI SUMITRA KURMI and 2 ORS		
2	I.A./1300/2016 in MACApp./260951/2015	MD. ABU BAKKAR SIDDIQUE and ANR, Versus THE DIVISIONAL MANAGER and 2 ORS,	MR.S C BISWAS MR.M ISLAM MS.K L R YANTHAN MR. S BISWAS MR.F A HASSAN MR.N ALI	MS.N MODI(R-1) MS N KALITA(R-1) MR.S DUTTA R-1 MR.C SHARMA(R-1) MR.SIDHANT DUTTA(R-1)
	WITH MACApp./260951/2015 (Filing Number)	MD ABUBAKKAR SIDDIQUE and ANR Versus THE DIVISIONAL MANAGER NEW INDIA ASSURANCE COMPANY LTD and 2 ORS		
3	I.A.(Civil)/2440/2017 in MACApp./293541/2017	THE UNITED INDIA INSURANCE CO. LTD. Versus SMTI SIPRA DAS and 4 ORS,	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	R DE MR D K KALITA
	WITH MACApp./293541/2017 (Filing Number)	THE UNITED INDIA INSURANCE CO LTD Versus SMTI SIPRA DAS and 4 ORS	MR.A J SAIKIA MR.N N BHUYAN	
4	I.A.(Civil)/3742/2017 in MACApp./566/2017	THE NATIONAL INSURANCE COMPANY LTD Versus MISS PRIYANKA THAKURIA and 2 ORS	MR. A DUTTA MRS. P M DUTTA	MR. S K GOSWAMI (R1) MR I AHMED (R3) MR. R SHARMA (R1) MR. S SINGH (R1)
	WITH MACApp./566/2017	THE NATIONAL INSURANCE COMPANY LTD Versus MISS PRIYANKA THAKURIA and 2 ORS	MR.A DUTTA MRS.P M DUTTA	MR. S K GOSWAMI (R1) MR I AHMED (R3) MR. R SHARMA (R1) MR. S SINGH (R1)

	WITH I.A.(Civil)/3743/2017 in MACApp./566/2017	THE NATIONAL INSURANCE COMPANY LTD Versus MISS PRIYANKA THAKURIA and 2 ORS		
5	I.A.(Civil)/2419/2018 in MACApp./611/2018	SAHARA KHATUN and 3 ORS Versus SRI MADAN SINGH and 2 ORS	MR.S K GOSWAMI MR.N BARMAN	
	WITH MACApp./611/2018	SAHARA KHATUN and 3 ORS Versus SRI MADAN SINGH and 2 ORS	MR.S K GOSWAMI MR.N BARMAN	
6	I.A.(Civil)/2748/2018 in MACApp./699/2018	SMTI RIPA BORO AND 2 ORS Versus POWER GRID CORPORATION LIMITED	MR. J SARMAH MR. A BHATTACHARYYA	MR A DAS
	WITH MACApp./699/2018	SMTI RIPA BORO AND 2 ORS Versus POWER GRID CORPORATION LIMITED	MR. J SARMAH MR. A BHATTACHARYYA	
7	I.A.(Civil)/3804/2018 in MACApp./917/2018	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI NAKUL KUMAR DAS AND 7 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. DITUL DAS (R-1 TO 6) MR. R RAHMAN (R-1 TO 6)
	WITH MACApp./917/2018	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI NAKUL KUMAR DAS AND 7 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/3805/2018 in MACApp./917/2018	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI NAKUL KUMAR DAS AND 7 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
8	I.A.(Civil)/1817/2019 in MACApp./3063/2019	SMTI. RIMA BORAH Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS.,	A G CHOUDHURY	MR. R K BHATRA (R1) MS R GANGAWAT (R1) MS M N KONYAK (R1)
	WITH MACApp./3063/2019 (Filing Number)	SMTI RIMA BORAH Versus NATIONAL INSURANCE CO. LTD AND 2 ORS		
9	I.A.(Civil)/699/2020 in MACApp./2313/2020	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI BUL BUL BORA AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./2313/2020 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI BUL BUL BORA AND 2 ORS		
	WITH I.A.(Civil)/2315/2020 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI BUL BUL BORA AND 2 ORS		
10	I.A.(Civil)/1175/2020 in MACApp./4880/2020	UNITED INDIA INSURANCE CO. LTD. Versus SMTI. MINATI DAS AND 2 ORS	MR H BURAGOHAIN MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	
	WITH MACApp./4880/2020 (Filing Number)	UNITED INDIA INSURANCE CO. LTD. Versus SMTI. MINATI DAS AND 2 ORS (E)		

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LEAVE NOTE OF ADVOCATES FOR 22/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MS. D GHOSH	21-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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[For Thursday,22nd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 24-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/5233/2022 B/O	SAYDUR RAHMAN Versus THE UNION OF INDIA AND 6 ORS.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS. F BEGUM MS S Z HAYAT H. BHARALI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<u>ORDERS</u>				
2	CRL.A(J)/35/2017 WITH LCR 3 FILES AND P.B., FIXED	ALONGBAR MUSHAHARY Versus THE STATE OF ASSAM	MR. BIKASH PRASAD(AMICUS CURIAE)	PP, ASSAM
3	I.A.(CrI.)/491/2022 WITH LCR 5 FILES, P.B.-2, FIXED in CrI.A./28/2021 WITH CrI.A./28/2021	PRADIP JHA Versus THE STATE OF ASSAM AND ANR. PRADIP JHA Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM PP, ASSAM
4	I.A.(Civil)/1447/2022 FIXED in WA/2753/2022 WITH WA/2753/2022 (Filing Number)	THE STATE OF ASSAM AND 3 ORS. Versus KAMAL SAJATI AND 5 ORS. THE STATE OF ASSAM AND 3 ORS. Versus KAMAL SAJATI AND 5 ORS. F	MR. D SAIKIA MS. P CHAKRABORTY SC, SECONDARY EDUCATION SC. EDU. GA, ASSAM	

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LEAVE NOTE OF ADVOCATES FOR 22/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MS. D GHOSH	21-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,22nd September 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4933/2022 FIXED	DEEPSHIKHA SHARMA Versus THE STATE OF ASSAM AND 3ORS	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	GA, ASSAM
ADMISSION				
2	WP(C)/2145/2010 PART-HEARD, FIXED	LATU BONIA Versus THE STATE OF ASSAM AND ORS	MR.P K DAS MR.R DUARAH	GA, ASSAM MR.Y DOLOI(R- 1-3) MR. A L MANDAL (R-4) MR. A ROY, SC, P & RD ADDL. AG, ASSAM
3	WP(C)/870/2021 PART-HEARD, FIXED	HUKUM ALI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MD. S ALOM MR. M S ALAM	GA, ASSAM SC, REVENUE
4	WP(C)/2367/2016 B/O	SMTI JURI KALITA DUWARAH Versus THE STATE OF ASSAM AND 4 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	MR. A R SIKDAR (R5) MR.B K SARMA SC, SOCIAL WELFARE
5	WP(C)/5814/2017 FIXED	ATUL CHANDRA MAHANTA and 3 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MS. K GOSWAMI MR. R GOSWAMI MR. M P BHUYAN MS. P KALITA	GA, ASSAM SC, FINANCE DEPTT. SC, INDUSTRIES
WITH				
6	WP(C)/5762/2017	JANAK KALITA and 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. M P SARMA MS. A CHETRY MS. P BORGHAIN	GA, ASSAM MR. T C CHUTIA(R - 1 & 2) MS. A VERMA SC, FINANCE DEPT. R - 3 and 4 MR. A KALITA (SC, COMMERCE AND INDUSTRIES DEPARTMENT)DE
7	WP(C)/5574/2018 FIXED	KANDARPA KUMAR KALITA Versus UCO BANK AND 3 ORS.	MR. T DEURI MR. R BORA MR. P C SARMA MS. M BAISHYA	MR. M SHARMA

8	WP(C)/4160/2019 B/O	ABDUR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	GA, ASSAM MR P NAYAK MR P NAYAK SHRI D. NATH, SC, PWD SC, FOREST
9	WP(C)/3773/2021 BY SLIP	DHUNI RAJ JOSHI Versus THE STATE OF ASSAM AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	SC, FOREST
WITH				
10	WP(C)/7044/2021	PANKAJ KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST
11	WP(C)/5300/2021 B/O	RINTUMONI PATIR Versus THE UNION OF INDIA AND 4 ORS	MR B D DAS MS. J GHOSH A CHAKMA	MS. B SARMA (R-1,2,3) MR. B DEKA (r-5) MR. R K TALUKDAR (r-4) ASSTT.S.G.I.
12	WP(C)/5435/2021 B/O	BASANTI KUMSING Versus THE UNION OF INDIA AND 3 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH A CHAKMA	MR. S S ROY MR. B DEKA (r-5) ASSTT.S.G.I.
13	WP(C)/1105/2022 FIXED	MRIGEN HALOI Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	SC, AGRI. DEPARTMENT
14	WP(C)/3663/2022 B/O	MEGHALI MECH Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS. J GHOSH	MR. A K DUTTA ASSTT.S.G.I. SC. L.G.B.R.J.M.H
15	WP(C)/4082/2022 B/O	SHILPI DEURI Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MR. F A HASSAN MR. A K DAS	MR. A K DUTTA MR. R K TALUKDAR (r-4) SC, L G B R I M H ASSTT.S.G.I.
16	WP(C)/4092/2022 B/O	GEDEK YOMCHA Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS A BORAH MS. J GHOSH	MR. A K DUTTA MR. R K TALUKDAR (r-4) SC, L G B R I M H ASSTT.S.G.I.
17	WP(C)/4093/2022 B/O	CHITRALEKHA BORO Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MR. A K DAS	MR. A K DUTTA SC, L G B R I M H ASSTT.S.G.I.
18	WP(C)/4144/2022 B/O	BUDHISWARI DEVI Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS. J GHOSH MR. A K DAS	MR. A K DUTTA SC, L G B R I M H ASSTT.S.G.I.
19	WP(C)/4163/2022 B/O	GITA DEKA Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS A DAS MS. J GHOSH MR. A K DAS MS. R DEVI	MR. A K DUTTA MR. R K TALUKDAR (r-4) SC, L G B R I M H ASSTT.S.G.I.
20	WP(C)/4215/2022 B/O	SMTI MITALI CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH MR. A K DAS	MR. A K DUTTA MR. R K TALUKDAR (r-4) SC, L G B R I M H ASSTT.S.G.I.
21	WP(C)/5532/2022 FIXED	MD. RAKIBUL FARUQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA MR. R MAZUMDAR MR P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	GA, ASSAM SC, AGRI. DEPARTMENT

ORDERS

22	I.A.(Civil)/2597/2022 FIXED in WP(C)/5058/2022 WITH WP(C)/5058/2022	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS. CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. U K NAIR MR H K DAS MR. U PATHAK	GA, ASSAM SC, EXCISE DEPTT. SC, EXCISE DEPTT.
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HEARING

23	WP(C)/6506/2013 FIXED	ABHIJIT KUMAR BARUA Versus M/S HINDUSTAN PETROLEUM CORPORATION LTD. and 3 ORS	MR. B CHAKRABORTY MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA MR S HUSSAIN MR.K GUPTA	MS. N SHYAMAL (R1-4) MR.H RAHMAN MR. U K NAIR (R1-4) MR. A CHETRY (R1-4) MS.S SULTANA MR. M P SARMA (R1-4) MS. H BEGUM (R1-4) MR. P BORGHAIN (R1-4) MR.J HUDA
24	WP(C)/150/2015 FIXED, WITH LCR	THE UNION OF INDIA Versus KUMUD CHANDRA KALITA	MR.D K DEY MS.M PURAKAYASTHA	MR.H RAHMAN MS.P BURAGOHAIN MS.S SULTANA MR.J HUDA
	WITH MC/732/2015 in WP(C)/150/2015	KUMUD CH. KALITA Versus THE UNION OF INDIA	MR.H RAHMAN MS.J HUDA MS.P BURAGOHAIN MS.S SULTANA	MR.D K DEY MS.M PURAKAYASTHA
25	WP(C)/824/2015	KUMUD CH. KALITA Versus THE UNION OF INDIA and 3 ORS	MR.H RAHMAN MS.J HUDA MS.P BURAGOHAIN MS.S SULTANA	SC, NF RLYR1-4
26	MACApp./375/2017 WITH LCR, QUANTUM	MUSTAFUR RAHMAN @ YUSUF ALI Versus RABEYA BIBI and ANR	MS. M GOGOI MS. J A KHANAM MR. S A AHMED	MR G J SHARMA (R-1) MR. S K GOSWAMI MR. P SHARMAH MR. I A TALUKDAR MD. A KUDDUS
27	WP(C)/1728/2018	PRABHU DEO THAKUR Versus THE STATE OF ASSAM AND 2 ORS.	MR. I HASIEB MS. Y SHAIZA MR. H RAHMAN (SR. ADV.)	SC, HEALTH
28	WP(C)/916/2019 WITH LCR, FIXED	DEBEN CHANDRA MEDHI Versus THE ASSAM ELECTRICITY GRID CORPORATION LTD. AND 2 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA SC, AEGCL
29	WP(C)/8678/2019	SOMNATH GUPTA Versus OIL INDIA LTD. AND 3 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA MS DIRISHA MAHANTA MS. R BORA	MR S N SARMA SENIOR ADVOCATE (R1-R4) MR. M HUSSAIN (R1-R4) MR. K KALITA (R1-R4) MS. S GHOSH (R1-R4) SC, OIL
30	WP(C)/404/2020 B/O, WITH DOCUMENT FILE	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. B CHOUDHURY	SC, CO OP GA, ASSAM MS. D S NEOG,SC CO OPERATION DEPTT(R-3,4) MR A U AHMED MR A U AHMED MS. H SARMA MS. H SARMA SC, FINANCE
31	WITH WP(C)/1086/2020	HARENDRA NATH BORA AND 84 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B CHOUDHURY	SC, CO OP GA, ASSAM MR A U AHMED MS. H SARMA SC, FINANCE
32	WITH WP(C)/3189/2020	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, FINANCE
33	WP(C)/783/2020 B/O	PRASANTA KUMAR SARMA Versus THE UNION OF INDIA AND 3 ORS	MR. D K SARMAH MR D KALITA MS. A TALUKDAR	ASSTT.S.G.I. SC, FINANCE SC, A G V B

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LEAVE NOTE OF ADVOCATES FOR 22/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MS. D GHOSH	21-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

[For Thursday,22nd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.1-42) AND (CRL.PET.
MATTERS, ITEM NOS. 1-30)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2433/2022	RUMA PARBIN SULTANA KHANAM @ RUMA PARBIN SULATANA AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY H A AHMED MR. I U CHOWDHURY	PP, ASSAM
MOTION				
2	Crl.Pet./962/2022	PRAKASH CHANDRA ACHARYA Versus THE STATE OF ASSAM AND ANR	MR. S K GOSWAMI MR. R SHARMA	PP, ASSAM
3	Crl.Pet./963/2022	MONI AHMED @ HASNUR Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM	PP, ASSAM
4	Crl.Pet./964/2022	MONJIT PHANGLO Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. N HUSSAIN	PP, ASSAM
5	Crl.Pet./965/2022	NAZRUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. B K DAS M N KHAN	PP, ASSAM
6	Crl.Pet./966/2022	DR. JEHERUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
7	Crl.Pet./967/2022	ANWAR HUSSAIN KAZI Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
8	Crl.Pet./968/2022	ANANTA GOHAIN Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA, SR. ADV MS. M KECHII MR K J SAIKIA	PP, ASSAM
9	AB/2627/2022 FIXED	MANOJ SONOWAL AND ANR. Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
10	AB/2786/2022	ISMAIL ALI AND 5 ORS. Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM

11	AB/2791/2022	ABEDAS ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	PP, ASSAM
12	AB/2794/2022	AZIZUL HOQUE @ AIJOL HOQUE AND 9 ORS Versus THE STATE OF ASSAM	MR. D BARUAH MD S ALI	PP, ASSAM
13	AB/2795/2022	KRISHNA KANTA BORAH Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
ADMISSION				
14	CrI.Pet./16/2022 WITH LCR 1 FILE	NASIR UDDIN AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD. S Z B AKLAS	PP, ASSAM
BAIL HEARING (BA)				
15	Bail Appln./1868/2022 WITH CASE DIARY, FIXED	HIMESH KHARIA @ RIMESH KHARIA AND ANR Versus THE STATE OF ASSAM	MR. R CHETRI MR U SAIKIA MR N MILI	PP, ASSAM
16	Bail Appln./2225/2022 WITH CASE DIARY, FIXED	JUWEL HOQUE @ JUWEL ALI Versus THE STATE OF ASSAM	MR. D SARMA	PP, ASSAM
17	Bail Appln./2249/2022 FIXED	FARMINA BEGUM AND 3 ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
18	Bail Appln./2266/2022 FIXED	JAHURUL ISLAM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
19	Bail Appln./2280/2022 FIXED	C. SAKTHIVEL Versus THE STATE OF ASSAM	MR. R P HAZARIKA MR M J DEURI MD. K ALI	PP, ASSAM
BAIL HEARING				
20	AB/2341/2022 FIXED.	MOTIOR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. M ISLAM MR S K CHHETRY	PP, ASSAM
21	AB/2384/2022	MD. ARSHAD ALI Versus THE STATE OF ASSAM	MS B DEVI	PP, ASSAM
22	AB/2436/2022 FIXED	BHABESH RAJBONGSHI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
23	AB/2501/2022 FIXED	HABEJ UDDIN AHAMED AND 5 ORS Versus THE STATE OF ASSAM	MD A K AHMED K SHIKDER	PP, ASSAM
24	AB/2522/2022 FIXED	BAPAN ROY Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
25	AB/2618/2022	DHRUBAJIT DAS Versus THE STATE OF ASSAM	MR. P K DAS	PP, ASSAM
26	AB/2631/2022 FIXED	ABDUS SELIM @ SELIM UDDIN Versus THE STATE OF ASSAM	MR S N SARMA SENIOR ADVOCATE MS. S PHUKAN	PP, ASSAM
27	AB/2639/2022	MD. ASHIP KHAN Versus THE STATE OF ASSAM	MR. N BORUAH MS B SAIKIA MR A GOWALA	PP, ASSAM
28	AB/2695/2022	TERANI BIBI Versus THE STATE OF ASSAM	MR. G PHUKAN	PP, ASSAM

29	AB/2749/2022 FIXED	NURUL ISLAM AHMED @ NURUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
30	AB/2800/2022	AL AMIN LASKAR @ JHONI LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA B. PATHAK	PP, ASSAM
HEARING				
31	CrI.Pet./768/2014 FIXED	NEXTENDERS INDIA PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH	PP, ASSAM
32	WITH CrI.Pet./722/2014	NRIPENDRA NATH DEKA and 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR.B D DAS MR.H K SARMA MR. D NATH	MR S N SARMA SENIOR ADVOCATE (R-2) MR.A M BORA MR.P N GOSWAMI MR. M HUSSAIN (R-2) MR. K KALITA (R-2) MS. C BASUMATARY (R-2) MS G SWAMI (R-2) PP, ASSAM
33	CrI.Pet./15/2016 FIXED	HITENDRA DHIMAN Versus THE STATE OF ASSAM AND ANR	MR. O P BHATI MR. T C DAS MR. P SARMA MR. S KHAN	MR. B GOGOI, (R 2 SC, TAX DEPTT.) PP, ASSAM
34	WITH CrI.Pet./40/2016	HITENDRA DHIMAN Versus THE STATE OF ASSAM AND ANR	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	MS.J GOGOI(R-2) MR. B GOGOI, (SC, TAX DEPTT.) MR.K GOSWAMI(R-2) MR.R R KAUSHIKR-2 PP, ASSAM
35	WITH CrI.Pet./227/2017	MANISH GUPTA Versus THE STATE OF ASSAM AND ANR.	MR.K GOSWAMI MS.A NEOG MR.J GOGOI	MR. B GOGOI, (SC, TAX DEPTT.) PP, ASSAM
36	WITH CrI.Pet./228/2017	SANJAY DEBNATH Versus THE STATE OF ASSAM AND ANR.	MR.K GOSWAMI MS.A NEOG MR.J GOGOI	MR. B GOGOI, (SC, TAX DEPTT.) PP, ASSAM
STAY MATTERS				
37	CrI.Pet./538/2022	M/S HUMAN RIGHTS GROUP AND ASSOCIATES AND ANR. Versus JAMIR ALI AND 13 ORS.	MR. J AHMED MS A HUSSAIN MR Z RAHMAN	

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LEAVE NOTE OF ADVOCATES FOR 22/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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7)	MR. A SARMA	21-09-2022	To	29-09-2022
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11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022

13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MS. D GHOSH	21-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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[For Thursday, 22nd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/2280/2022 FIXED in WP(C)/2903/2022 WITH WP(C)/2903/2022	SMT. PRITY RANI CHOUDHURY, Versus SUMAN SINGH AND 4 ORS. SUMAN SINGH Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MR K KALITA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. R DUBEY SC, ELEM. EDU MRS. K DEVI MS S A KHALIFA
ADMISSION				
2	WP(C)/6375/2017 FIXED	BISWAJIT DEY and 52 ORS. Versus THE STATE OF ASSAM and 24 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEMENTARY EDUCATION SC, BTADC SC, FINANCE
3	WP(C)/3812/2020 FIXED	SARDARY BASPHORE Versus THE STATE OF ASSAM AND 4 ORS.	MR. R BARUAH MR. N M DUTTA	MR. B. KAUSHIK, SC, ELEM. EDU (Resp. Nos. 1 to 3) SC, FINANCE
ORDERS				
4	Cont.Cas(C)/251/2022 FIXED	DIBRUGARH UNIVERSITY PENSIONERS ASSOCIATION AND ANR. Versus M.S. MANIVANNAN, IAS AND ANR.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA	MR. D SAIKIA MR. R GOSWAMI (R-2) MR. K GOGOI MS. M SAIKIA (R-2) MR S DAS MR P BORAH MS. P BORTHAKUR (R-2)
5	WP(C)/4301/2022 B/O	DR. RAMA PRASAD BISWAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, HIGHER EDU SC, AG SC, ASSAM UNIVERSITY
HEARING				
6	WP(C)/3062/2014	DR SRI NIRAB KUMAR SARMAH Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV A M BUZARBARUAH MR A KALITA M CHOUDHURY MR. M MAHANTA A GOGOI MR. P K MUNIR I F ALI	K DUTTA J CHUTIA SC, EDU SC, K A A C AG, ASSAM

WITH
MC/2565/2014
in WP(C)/3062/2014

KARBI ANGLONG AUTONOMOUS
COUNCIL, DIPHU and ANR.

A GOGOI
MR I F ALI
M CHOUDHURY

K DUTTA
MR J CHUTIA
SC, EDU
SC, K A A C

7 MACApp./259/2019
WITH LCR, QUANTUM

Versus
DR. NIRAB KUMAR SARMAH
MUSSTT. FULERUN NESSA BARBHUIYA
and 3 ORS

MR. M TALUKDAR
MS. I SARMA

MS. S MOCHAHARI (R - 3)
MR. S DUTTA, SR.ADV. (R -
3)
MR. R GOSWAMI (R - 4)
MR. M CHOUDHURY (R - 3)
MR. B SAHARIA
MR. A M BARBHUIYA
MS. M SAIKIA (R - 4)
MR. C SHARMA (R - 3)
MS. P BORTHAKUR (R - 4)
MR. J N ISLAM
MS. M GAZLOO (R - 3)

Versus
SRI ARABINDA PAUL and 3 ORS

WITH
CO/25/2019
in MACApp./259/2019

BAJAJ ALLIANZ GENERAL INSURANCE CO.
LTD.,

MR. R GOSWAMI
MS. M SAIKIA
MS. P BORTHAKUR

8 WP(C)/1714/2021

Versus
MUSSTT. FULERUN NESSA BARBHUIYA
AND 6 ORS.

MR. M U MAHMUD
MR. M ALI

SC, ELEM. EDU
MR. M A SHEIKH
MS F INTAZ

JARINA KHATUN
Versus
THE STATE OF ASSAM AND 8 ORS

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LEAVE NOTE OF ADVOCATES FOR 22/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MS. D GHOSH	21-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,22nd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./2420/2022	HARUNOR RASHID @ MAMPI Versus THE STATE OF ASSAM	MR. R GOSWAMI MS S DAS MS. U BHATTACHARYYA	PP, ASSAM
2 Bail Appln./2422/2022	PRANJAL DAS Versus THE STATE OF ASSAM	MR D R SAIKIA MS P BARUAH	PP, ASSAM
3 Bail Appln./2425/2022	MAHESH MARDI AND ANR. Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MS M NIROLA	PP, ASSAM
4 Bail Appln./2429/2022	RAJU MAJHI AND ANR Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MS. M KECHII	PP, ASSAM
5 Bail Appln./2434/2022	MINTU RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM	PP, ASSAM
<u>MOTION</u>			
6 AB/2788/2022	PANKAJ KUMAR Versus THE STATE OF ASSAM	MR. T DEURI MS T WAPANGLA	PP, ASSAM
7 AB/2789/2022	JOLIL SK AND ANR Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
8 AB/2790/2022	MD. ANAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
9 AB/2792/2022	MD. MIDUL ALI AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
10 AB/2793/2022	ANAR HUSSAIN Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM

11	AB/2796/2022	MD. MUKSIDUL ISLAM Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
12	AB/2803/2022	IMRAN HUSSAIN Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH MS M BORAH MS. K BORUAH	PP, ASSAM
<u>ADMISSION</u>				
13	CRL.A(J)/103/2022	NAKUMUDDIN Versus THE STATE OF ASSAM		PP, ASSAM
14	CrI.A./231/2022	SANA DAS @ MITUL DAS Versus THE STATE OF ASSAM AND ANR	MRS. P B BORDOLOI MR. U CHOUDHURY	
	WITH I.A.(CrI.)/558/2022 in CrI.A./231/2022	SANA DAS @ MITUL DAS Versus THE STATE OF ASSAM AND ANR	MR. U CHOUDHURY	
15	CrI.Pet./358/2022 WITH LCR 1 FILE, FIXED	THE STATE OF ASSAM AND ANR Versus SAHIDUL ALOM LASKAR	MR. P N GOSWAMI MR. M PHUKAN ADDL. AG, ASSAM	MR. N H MAZARBHUIYAN MR Z KAMAR MR N DASGUPTA MR. N ISLAM MR. N H BARBHUIYA MS P SIKDAR MS. L WAJEEDA MS N J BEGUM
	WITH			
16	CrI.Pet./505/2022 WITH LCR 3 FILES	THE STATE OF ASSAM Versus ANOWAR HUSSAIN LASKAR @ MONAI	MR. M PHUKAN MR. R R KAUSHIK	MR. N H BARBHUIYA MS N J BEGUM
	WITH			
17	CrI.Pet./517/2022	THE STATE OF ASSAM AND ANR Versus SMT. SOMA PAUL	MR. P N GOSWAMI MR. M PHUKAN PP, ASSAM ADDL. AG, ASSAM	MR Z KAMAR MR. N H BARBHUIYA MS N J BEGUM
	WITH			
18	CrI.Pet./641/2022 WITH I.A.(CrI.)/414/2022 in CrI.Pet./641/2022	THE STATE OF ASSAM AND ANR Versus MD. IMTHIYAZ KHAN MD. IMTHIYAZ KHAN, Versus THE STATE OF ASSAM AND ANR	MR. P N GOSWAMI MR. M PHUKAN MR. K K PARASAR MR. A SARMA MR. P DUTTA MR. LENTSO	MR. A SARMA MR. P DUTTA MR. LENTSO MR. P N GOSWAMI PP, ASSAM
<u>BAIL HEARING (BA)</u>				
19	Bail Appln./1889/2022	LATUM KACHARI Versus THE STATE OF ASSAM	MS H TERANGPI	PP, ASSAM
20	Bail Appln./1894/2022 WITH CASE DIARY, FIXED	ABHINAV JADON Versus THE UNION OF INDIA	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. S C KEYAL SC, NCB
21	Bail Appln./2023/2022 WITH SCANNED COPY OF CD. FIXED.	MD. IKRAM ALI Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM
22	Bail Appln./2096/2022 WITH CASE RECORD, FIXED	PRABHA SHANKAR TIWARI Versus THE UNION OF INDIA	MR. D DAS SR. ADV MR H K NATH MS S DAS MS S SHARMA DILME R.M. MOMIN	SC, NCB
23	Bail Appln./2132/2022 FIXED.	MD. AMIR ALI Versus THE STATE OF ASSAM	MR MINTU SAIKIA MR. N ISLAM MS TH A DEVI	PP, ASSAM

24	Bail Appln./2188/2022 FIXED	ANJANA BEGUM @ ANJALI RAJBONGSHI Versus THE STATE OF ASSAM	MR. A SAIKIA MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
25	Bail Appln./2230/2022 FIXED	NRIPEN DAS Versus THE STATE OF ASSAM	MR. T DEURI	PP, ASSAM
26	Bail Appln./2236/2022 FIXED	JAHIRUL ISLAM Versus THE STATE OF ASSAM	MR A DEKA	PP, ASSAM
27	Bail Appln./2254/2022 FIXED	FARUK ABDULLAH Versus THE STATE OF ASSAM	MR. D F A AHMED MR. J LASKAR	PP, ASSAM
28	Bail Appln./2255/2022 FIXED	MD. MRIDUL ALI Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
29	Bail Appln./2259/2022 FIXED	KHIRESWAR SONOWAL Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MR. B K DAS MD R ISLAM	PP, ASSAM
30	Bail Appln./2342/2022 FIXED.	BRAJEN DEKA @ BITTU Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	PP, ASSAM

BAIL HEARING

31	AB/1591/2022 FIXED	SOFIQU L ISLAM Versus THE STATE OF ASSAM	MR. T J MAHANTA H A AHMED MR. K U AHMED	PP, ASSAM
32	AB/1759/2022 FIXED	MD. SAHJAHAN UDDIN Versus THE STATE OF ASSAM	MR A TEWARI MS G DUGAR MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	PP, ASSAM
33	AB/1760/2022 FIXED	MD. JIAUR RAHMAN Versus THE STATE OF ASSAM	MR A TEWARI MS G DUGAR MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	PP, ASSAM
34	AB/1847/2022 FIXED	SANKAR SAHA Versus THE STATE OF ASSAM	MR. D P CHALIHA MR M RANA MD. I AHMED	PP, ASSAM
35	AB/2097/2022	MD. HATIM ALI Versus THE STATE OF ASSAM	MR. N ISLAM MS TH A DEVI	SC, FOREST
36	AB/2147/2022 FIXED	RABINDRA SINHA @ ROBI SINHA Versus THE STATE OF ASSAM	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	PP, ASSAM
37	AB/2180/2022	RACHIN RAMCHIARY @ RASIL RAMCHIARY Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
38	AB/2181/2022	SOTKIRI BEY Versus THE STATE OF ASSAM AND ANR.	MR. U DUTTA MR. A B T HAQUE MS. R R SAIKIA	PP, ASSAM
39	AB/2285/2022 FIXED	SAHIDUL ALOM MAZARBHUIYA Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	PP, ASSAM
40	AB/2310/2022	SAMSUL HOQUE Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. A S ALI MD R ISLAM	PP, ASSAM
41	AB/2454/2022	BHAITY KUTUM Versus THE STATE OF ASSAM	MR G JALAN	PP, ASSAM

42 AB/2475/2022 SAFINA KHATUN AND ANR MR. T CHUTIA PP, ASSAM
Versus MR S PAUL
THE STATE OF ASSAM

ORDERS

43 I.A.(CrI.)/347/2021 BISHNU PRASAD NEOG MR T H HAZARIKA PP, ASSAM
WITH CASE DIARY, BA **Versus** MR T H HAZARIKA
1161/2021(D/O) THE STATE OF ASSAM AND ANR. MR M CHETIA
in Bail Appln./1161/2021 MR A RASHID
MR. K ISLAM
MR N AHMED

HEARING

44 CrI.A./451/2019 SRI ANJAN KR. MANJHI MR. S K BARKATAKI MR V K BAROOAH
WITH LCR 5 FILES, FIXED **Versus** MR D K NATH PP, ASSAM
THE STATE OF ASSAM AND ANR MS M DAS
MS. B SHARMA

45 CrI.A./58/2020 MANJU BEGUM MR R K MOUR PP, ASSAM
WITH LCR 3 FILES, P.B.-1, FIXED **Versus** MR. B DEKA
THE STATE OF ASSAM AND ANR MR P DAS

WITH

I.A.(CrI.)/149/2020 MANJU BEGUM MR R K MOUR PP, ASSAM
in CrI.A./58/2020 **Versus** MR. B DEKA
THE STATE OF ASSAM AND ANR MR P DAS

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LEAVE NOTE OF ADVOCATES FOR 22/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MS. D GHOSH	21-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,22nd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 61 TO 128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5755/2022 FIXED	YASHASWI ISPAT PVT LTD Versus THE STATE OF ASSAM AND 5 ORS	MR G N SAHEWALLA MR. P BORA MR. A CHETIA MR H K SARMA MS K BHATTACHARYYA	GA, ASSAM SC, AEGCL
2	WP(C)/6075/2022 FIXED	M/S R. D. CONSTRUCTION Versus THE STATE OF ASSAM AND 7 ORS.	MR. P P BARUAH MR. M SARMA MR. R SARMA	GA, ASSAM SC, PWD SC, J M B
3	WP(C)/6228/2022 B/O	HUSSAIN AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. T DEURI MRS. R S DEURI MS T WAPANGLA MR D KALITA	GA, ASSAM
ADMISSION				
4	WP(C)/6997/2015 FIXED	BIDYA SING TOSSO Versus THE UNION OF INDIA and 8 ORS	MRU SARMA MR.M DAS MR.P BORGHAIN	MR.D K SAIKIA C.G.C. ASSTT.S.G.I. SC, K A A C
5	WITH Cont.Cas(C)/718/2015	BIDYA SING TISSO Versus JAYASHREE DAULAGUPU and 3 ORS.	MRU SARMA MR.M DAS MR.P BORGHAIN	MR J CHUTIYA MR R M DAS MR. N UPADHAYAY
	WITH I.A.(Civil)/2203/2019 in Cont.Cas(C)/718/2015	BIDYA SING TISSO Versus MAHADANANDA HAZARIKA AND 3 ORS	MR U SARMA	
6	WP(C)/2057/2017 FIXED	SRI RAJDHANI INDUSTRIES Versus ASSAM POWER DISTRIBUTION CO. LTD. and 2 ORS.	MR.S K KEJRIWAL MRS S KEJRIWAL	SC, APDCL MR. P N GOSWAMI
7	WP(C)/3388/2017 FIXED	SMT. SARU BORAH Versus THE LIFE INSURANCE CORPN. OF INDIA and 3 ORS.	MR.R PHUKAN MR.R K BORA	MR.S P CHOUDHURY MR.A S DHILLON

8	WP(C)/4557/2017 FIXED	MANOJ KUMAR and ANR. Versus ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION and 3 ORS.	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MR.G N SAHEWALLA(Sr.Adv.)(R-3)(R-4) MRS.A DEVI(R-1) MR.P DEKA(R-3) MR.K DEKA(R-4) MR.A CHETIA(R-3) MR.G KHANDELIAR-4 MD.ASLAM(R-3) MR.M SAHEWALLA(R-3)
	WITH I.A.(Civil)/2832/2018 in WP(C)/4557/2017	MANOJ KUMAR and ANR. Versus ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION and 3 ORS.	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	MR G N SAHEWALLA MRS. A DEVI MR. G KHANDELIA
9	WP(C)/1517/2019 FIXED	NARAYANI MINERALS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MS. M HAZARIKA MR D K DAS MR. R K AGARWALA MR H BETALA MS. KEWI MR C KUMAR	MR. P DAS (R5) MR G DAS (R5) MR. B GOGOI SC, INDUSTRIES AND COMMERCE SC, NEDFI SC, INCOME TAX SC. SALES TAX DEPTT. (R-2,3)
10	WP(C)/3816/2020 B/O	AMITAV PAUL AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR H I CHOUDHURY G UDDIN	MR J ABEDIN SC, CO OP MR. K I MAZUMDER
11	WP(C)/4634/2020 WP(C) 7659/2001(D/O), FIXED	MD. MASIUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. B J GHOSH MR. I ALAM MR. I ALAM MR. T SK MR. T SK MR A BHUYAN	MS. R CHOUDHURY MS S S ZIA SR. GA, ASSAM SC, REVENUE
12	WP(C)/2243/2021 FIXED	MONSUR AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. K N CHOUDHURY MR H K SARMA MR. P N GOSWAMI MR. T DEURI MR. RAJARSHEE DE MR. R M DEKA MR. F A HASSAN MR. K P PATHAK MR. R R Gogoi MR. A S TAPADER MR. D J DAS C M DEKA MS N MAHANTA	MR S DUTTA (R-5) MR H R A CHOUDHURY (R5) MR. U K NAIR (r-5) MR. I CHOWDHURY SR ADV (r-6) MR. S ISLAM (r-5) MR. J M A CHOUDHURY (R-6) MR. A T SARKAR (R5) MR. A KHANIKAR MR. P SENGUPTA (R-5) MR. N I KHAN (r-5) MR. S Z RAHMAN (R-5) MR. A B T HAQUE (R-6) MS S SARMA HAZARIKA (r-5) MS N NEWME (r-5) SC, PWD
	WITH I.A.(Civil)/902/2021 in WP(C)/2243/2021	MONSUR AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi	SC, PWD
13	WP(C)/3164/2021 FIXED	ZEETENDRA SALAI Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR D BORAH	SC, GMC SC, GDD
	WITH WP(C)/3397/2021	UJJAL CHOUDHURY 30 ORS Versus STATE OF ASSAM AND 3 ORS	MR N DUTTA MS S SARMA HAZARIKA MR A ATREYA	SC, GMC SC, G M D A
15	WP(C)/3198/2021 FIXED	MARUTI TIMBER AND FURNITURES Versus THE STATE OF ASSAM AND 6 ORS.	MR D K DAS MR. R K AGARWALA MR H BETALA MR C KUMAR	SC, FOREST GA, NAGALAND
	WITH WP(C)/3228/2021	DILIP KUMAR SINGHANIA Versus THE STATE OF ASSAM AND 5 ORS	MR. R K AGARWALA MR H BETALA MR C KUMAR MR. T DOLEY	SC, FOREST
17	WP(C)/3543/2021 B/O	PAIPULI GOHAIN Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED MS S DAS MS R DEKA	SC, APDCL MR. N GOSWAMI, GA, ASSAM

18	WP(C)/4844/2021 FIXED	M/S INDRAPRASTHA COLD STORAGE AND ANR Versus THE UCO BANK AND 6 ORS	MR. A PARVEZ MR. M DUTTA MR J MAHANTA	MR. S C KEYAL MR. M SARMA MRS. A GAYAN (SC, ED), R-7 SC, ED
19	WP(C)/5600/2021 FIXED	SHREE BHAIKAV NATH ENTERPRISES Versus THE STATE OF ASSAM AND 4 ORS.	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
	WITH I.A.(Civil)/1805/2021 in WP(C)/5600/2021	SHREE BHAIKAV NATH ENTERPRISES Versus THE STATE OF ASSAM AND 4 ORS.	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
20	WP(C)/5472/2021	M/S SK TRADING CO. Versus THE STATE OF ASSAM AND 10 ORS	MS. N RAI MS S S ZIA	GA, ASSAM MR. B K DAS (R8-R11) MR D NATH SC, RAILWAY SC, FOREST
21	WP(C)/5701/2021 FIXED	M/S LEON BARUAH AND ASSOCIATES AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	SC, FOREST
	WITH I.A.(Civil)/1789/2021 in WP(C)/5701/2021	M/S LEON BARUAH AND ASOCIATES AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	SC, FOREST
	WITH I.A.(Civil)/832/2022 in WP(C)/5701/2021	BISHWAJIT GOGOI Versus M/S LEON BARUAH AND ASSOCIATES AND 6 ORS. B	MR. D DAS SR. ADV	
	WITH I.A.(Civil)/1254/2022 in WP(C)/5701/2021	M/S LEON BARUAH AND ASSOCIATES AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. B D DEKA N CHAUDHURY	
	WITH I.A.(Civil)/1661/2022 in WP(C)/5701/2021	KHELAN GOGOI Versus M/S LEON BARUAH AND ASSOCIATES AND 7 ORS	MR. M P SARMA MS. A TALUKDAR	MR S KHOUND MR. B D DEKA SC, FOREST
22	WP(C)/6712/2021 FIXED	M/S ANN ASSOCIATES Versus THE GENERAL MANAGER,NORTHERN FRONTIER RAILWAY	MR A K RAI MS G BORA MRS K AGARWAL	MR. S CHAKRABORTY(SC, NF RAILWAY) SC, NF RLY
23	WP(C)/1297/2022 FIXED	SMP MARKETING Versus THE STATE OF ASSAM AND 5 ORS.	MR. N N B CHOUDHURY MR. M DEWAN MR S DAS	MR. S DEKA (r-6) GA, ASSAM MR. P DUTTA (r-6) SC, AEGCL
24	WP(C)/1298/2022	SMP MARKETING Versus THE STATE OF ASSAM AND 5 ORS.	MR. N N B CHOUDHURY MR. M DEWAN MR S DAS	MR D KALITA (R-6) GA, ASSAM MR. D NATH (R-6) MS. N BARMAN (R-6) SC, AEGCL
25	WP(C)/2300/2022 FIXED	KAMALA PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MR. R BARUAH S ALI MR. A IKBAL	GA, ASSAM MR. C K S BARUAH SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, C.G.C.
26	LA.App./18/2019	SRI BHADARAM MIKIR AND 26 ORS. Versus THE COLLECTOR AND ANR	MR. S KATAKI MR R M DAS MS. R DUTTA	GA, ASSAM
	WITH CO/10/2021 in LA.App./18/2019	THE COMMANDANT, Versus BHADARAM MIKIR AND 26 ORS.	MR. S C KEYAL	MR. S KATAKI

27	WP(C)/3989/2022 FIXED	TARINI DEKA AND 6 ORS. Versus THE UNION OF INDIA AND 16 ORS	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM MR. S S ROY (r-1) ASSTT.S.G.I. SC, PCB SC, REVENUE
	WITH			
28	WP(C)/3528/2022	PANKAJ LOCHAN BAISHYA AND 197 ORS Versus THE UNION OF INDIA AND 16 ORS	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM MR. JYOTIRMOY ROY (R13-17) MR. S SARMA(R13-17) MR D DAS MS E NATH (R13-17) ASSTT.S.G.I. SC, REVENUE SC, PCB
29	WP(C)/4450/2022 FIXED	M/S DHIR BEEL FISHERMAN CO OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A D GUPTA MS B DAS MR R SARKAR	MR. D DAS SR. ADV (r-5) GA, ASSAM MR H K NATH (r-5)
	WITH			
30	WP(C)/3736/2022	M/S KACHUDOLA FISHERY CO OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. N C DAS MS. M DEVI MR. A DAS	MR. D DAS SR. ADV (r-6) GA, ASSAM MR H K NATH (r-6)
31	WP(C)/4614/2022 FIXED	UNITED BROTHERS DISTILLERIES PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. S HAZARIKA MR. S HAZARIKA	SC, GST ASSTT.S.G.I.
	WITH I.A.(Civil)/2466/2022 in WP(C)/4614/2022	UNITED BROTHERS DISTILLERIES PVT. LTD. AND ANR. Versus THE UNION OF INDIA AND ANR.	MR. S HAZARIKA	SC, GST
32	WP(C)/4649/2022 FIXED	M/S SCHLUMBERGER SOLUTION PRIVATE LIMITED Versus OIL INDIA LIMITED AND 3 ORS	MRS. R BORAH MR. D BORAH	MR S KHOUND (r-3) MS. N BORAH (r-3) SC, OIL SC, CUSTOMS
	WITH			
33	WP(C)/4656/2022	M/S SCHLUMBERGER SOLUTIONS PRIVATE LIMITED Versus OIL INDIA LTD AND 3 ORS	MRS. R BORAH MR. D BORAH	MR S KHOUND (r-3) MS. N BORAH (r-3) SC, OIL SC, CUSTOMS
	WITH I.A.(Civil)/2624/2022 in WP(C)/4656/2022	OIL INDIA LTD. Versus M/S SCHLUMBERGER SOLUTIONS PRIVATE LIMITED AND 2 ORS.	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA	MR. S C KEYAL MR. S KHOUND MR. D BORA
	WITH			
34	WP(C)/4657/2022	M/S SCHLUMBERGER SOLUTIONS PRIVATE LIMITED Versus OIL INDIA LTD AND 3 ORS	MRS. R BORAH MR. D BORAH	MR A KALITA MR K TALUKDAR SC, OIL SC, CUSTOMS
	WITH I.A.(Civil)/2611/2022 in WP(C)/4657/2022	TELESTO ENERGY LIMITED Versus M/S SCHLUMBERGER SOLUTIONS PRIVATE LIMITED AND 3 ORS.	MR A KALITA MR K TALUKDAR	MRS. R BORAH SC, OIL SC, CUSTOMS
35	WP(C)/4943/2022 FIXED	DURLAV SARMAH AND 9 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, CO OP GA, ASSAM
	WITH			
36	WP(C)/4868/2022	MD. MAINUL HOQUE AND 9 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, CO OP GA, ASSAM
	WITH			
37	WP(C)/4886/2022	NILAKANTA BARUAH AND 12 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, CO OP GA, ASSAM
	WITH			
38	WP(C)/4920/2022	BICHITRA SARMA AND 10 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, CO OP GA, ASSAM

39	WITH WP(C)/4974/2022	HARI KALITA AND 9 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, CO OP GA, ASSAM
40	WITH WP(C)/4985/2022	HOWLY SAMABAI SAMITTEE LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	H A AHMED MR M AHMED MR. A HUSSAIN	SC, CO OP GA, ASSAM
<u>BAIL HEARING</u>				
41	AB/2369/2022	RATTAN PATHAK @ RATAN KUMAR PATHAK Versus THE STATE OF ASSAM	MR. D HAZARIKA MR. R PHUKAN MS. J M RABHA	PP, ASSAM
<u>ORDERS</u>				
42	I.A.(Civil)/2556/2022 FIXED in WP(C)/7454/2019	ON THE DEATH OF SMT. DHANMAYA GAUTAM Versus RAMENDRA BHUSAN SAHA AND 4 ORS.	MR G CHOUDHURY	GA, ASSAM MR. S BISWAS
	WITH WP(C)/7454/2019	RAMENDRA BHUSAN SAHA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P BORAH MR. S BISWAS	GA, ASSAM MR G CHOUDHURY MS. K PHUKAN
	WITH I.A.(Civil)/1910/2020 in WP(C)/7454/2019	DHANMAYA GAUTAM Versus RAMENDRA BHUSAN SAHA AND 4 ORS.	MR G CHOUDHURY	GA, ASSAM MR. S BISWAS
43	WP(C)/5324/2022 CAVT. NO.07922/022, FIXED	SHAHANAJ BEGUM SHAH Versus THE STATE OF ASSAM AND 20 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, P AND R.D. GA, ASSAM
<u>HEARING</u>				
44	WP(C)/7691/2018 CAVT. NO.1210/2018 FIXED	NAMAH SUDRAH FISHERY CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA MR. T J MAHANTA MR. M H ANSARI MS J SAIKIA	GA, ASSAM MR. K MOHAMMAD FOR CAVEATOR
	WITH I.A.(Civil)/2557/2019 in WP(C)/7691/2018	NAMAH SUDRAH FISHERY CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M H ANSARI MS J SAIKIA	MR D KALITA GA, ASSAM
45	WP(C)/1436/2022 FIXED	MUNUSH DAIMARI @ MUNUSH KUMAR DAIMARI Versus THE STATE OF ASSAM AND 4 ORS.	MR G KAKOTI MR. P THAKURIA MR. D KHAKHALARY	SC, FOREST
<u>STAY MATTERS</u>				
46	WP(C)/3706/2016	GAUTAM DUTTA Versus THE STATE OF ASSAM AND 6 ORS	MR.D GOGOI MR.S BORTHAKUR MR.A BORGHAIN	GA, ASSAM SC, EXCISE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 22/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022

10)	MR S BORGHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MS. D GHOSH	21-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,22nd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 65 TO 100), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/2728/2022	KRISHNA SARKAR Versus THE STATE OF ASSAM	MS. R KALITA MS N BORDOLOI	PP, ASSAM
ADMISSION				
2	WP(C)/3619/2021 PART-HEARD, FIXED	DUNA KONWAR AND 16 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH AND F W SC, FINANCE DEPTT.
3	WP(C)/4313/2020	SMTI RINTI BAISHYA AND 39 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH SC, FINANCE
4	WP(C)/1222/2017 FIXED	RAJU KUMAR Versus THE FOOD CORPORATION OF INDIA and 6 ORS.	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	MR.P K ROY SC, F C I
	WITH I.A.(Civil)/1210/2017 in WP(C)/1222/2017	RAJU KUMAR Versus THE FOOD CORPORATION OF INDIA and 6 ORS.	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	MR.P K ROY SC, F C I
5	WP(C)/1211/2017	FARUK ALI AHMED Versus THE FOOD CORPORATION OF INDIA and 6 ORS.	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	MR.M BHAGABATI(R-7) MSG BORA(R-7) MR.P K ROY SC, F C I
	WITH I.A.(Civil)/1206/2017 in WP(C)/1211/2017	FARUK ALI AHMED Versus THE FOOD CORPORATION OF INDIA and 6 ORS.	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	MR.P K ROY SC, F C I
6	WP(C)/2345/2017 WITH WP(C)/5100/2012(D/O), FIXED	PRANAB KUMAR SAHA Versus THE STATE OF ASSAM and 3 ORS.	MR.B D GOSWAMI MS.H DEKA MR.J M GOGOI	SC, FCSCA MR.F U BORBHUIYA(R-4) MR. M R ADHIKARI (GA, ASSAM) R-1,2 & 3 MS.S DASR-4

7	WP(C)/1425/2020 FIXED	JC- 353646L SUBEDAR/ CIPHER GANGESH PRASAD TRIPATHI AND 54 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. A K DUTTA ASSTT.S.G.I.
	WITH			
8	Cont.Cas(C)/12/2020	EX-351147X SUB/CIPHER PREMESWAR TALUKDAR AND 29 ORS. Versus AJAY KUMAR BHALLA, IAS AND ANR.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. S S ROY MR. S S ROY
	WITH			
	I.A.(Civil)/1724/2021 in Cont.Cas(C)/12/2020	EX-351147X SUB/CIPHER PREMESWAR TALUKDAR Versus AJAY KUMAR BHALLA, IAS AND 2 ORS.	MR. B PATHAK MR. R THADANI MR V KUMAR	MR. S S ROY (C.G.C.)
	WITH			
9	Cont.Cas(C)/16/2020	NO. JC-354554L NAIB SUB/CIPHER BIRENDER KUMAR SINGH AND 7 ORS. Versus AJAY KUMAR BHALLA AND ANR.	MR. B PATHAK MR. R THADANI MR. V KUMAR	
	WITH			
	I.A.(Civil)/1727/2021 in Cont.Cas(C)/16/2020	NO. JC-354554L NAIB SUB/CIPHER BIRENDER KUMAR SINGH Versus AJAY KUMAR BHALLA, IAS AND 3 ORS.	MR. B PATHAK MR. R THADANI MR V KUMAR	MS. R DEVI
	WITH			
10	Cont.Cas(C)/62/2020	S/356352 WARRANT OFFICER/CIPHER GANESH CHANDRA SAMOI AND 50 ORS. Versus AJAY KUMAR BHALLA, IAS AND ANR.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MS R DEVI
	WITH			
	I.A.(Civil)/1725/2021 in Cont.Cas(C)/62/2020	S/356352 WARRANT OFFICER/CIPHER GANESH CHANDRA SAMOI Versus AJAY KUMAR BHALLA, IAS AND 3 ORS.	MR. B PATHAK MR. R THADANI MR V KUMAR	MS. R DEVI
	WITH			
11	WP(C)/312/2020	NO. S/353371 WARRANT OFFICER/CIPHER SUBHASH CHANDRA Versus THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MS. B SARMA ASSTT.S.G.I.
	WITH			
12	WP(C)/468/2020	NO.S/353371 WARRANT OFFICER/CIPHER SUBHASH CHANDRA @ S.C. RAI Versus THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. K GOGOI,CGC ASSTT.S.G.I.
	WITH			
13	WP(C)/1841/2020	EX JC- 357015 NAIB SUBEDAR/ CIPHER SRI DHARAM PAL LAL AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR MR. B HAZARIKA	MR H GUPTA ASSTT.S.G.I.
	WITH			
14	WP(C)/2319/2020	TULEN CHANDRA NATH AND 2 ORS. Versus THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. U K GOSWAMI ASSTT.S.G.I.
	WITH			
15	WP(C)/2616/2020	HARGOBINDA CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR H GUPTA (C.G.C.) ASSTT.S.G.I.
	WITH			
16	WP(C)/3742/2020	OM PRAKASH AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. K GOGOI, LEARNED CGC ASSTT.S.G.I.
	WITH			
17	WP(C)/5618/2020	SRI BAIJNATH AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	MR. B DEKA MR. B DEKA MR. B DEKA MR B DEKA, LEARNED CGC ASSTT.S.G.I.

18	WITH WP(C)/5633/2020	JC-3534531 SUBEDAR/CIPHER KUMUD SAIKIA Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	MR H GUPTA, LEARNED CGC ASSTT.S.G.I.
	WITH I.A.(Civil)/571/2022 in WP(C)/5633/2020	JC-3534531 SUBEDAR/CIPHER KUMUD SAIKIA Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. V KUMAR	MR H GUPTA
19	WITH WP(C)/1008/2021	KALIKA PRASAD @ KALIKA PRASAD DWIVEDI AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	MRS. A GAYAN ASSTT.S.G.I.
20	WITH WP(C)/6235/2021	EX NO.JC-353659 NAIB SUBEDAR (CIPHER) NISHIT DEB CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA	ASSTT.S.G.I.
21	WP(C)/4348/2020 FIXED	DURGESH KUMAR MEEENA Versus UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. G PEGU ASSTT.S.G.I.
22	WP(C)/5306/2021 B/O	JUNU DOLEY Versus THE UNION OF INDIA AND 4 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH A CHAKMA	MR. B DEKA (r-5) MR. R K TALUKDAR (r-4) ASSTT.S.G.I.
	WITH I.A.(Civil)/2437/2021 in WP(C)/5306/2021	NORTH EASTERN COUNCIL Versus JUNU DOLEY AND 4 ORS	MR. B DEKA	MR. S C BISWAS
23	WP(C)/7282/2021 B/O	ABUL HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY MR J H LASKAR	SC, P AND R.D. SC, FINANCE
24	WP(C)/376/2022 FIXED	BHARATI CHUTIA Versus OIL INDIA LIMITED AND 2 ORS	MR R CHAKRAVORTY MR. S RABHA	SC, OIL
25	WP(C)/2037/2022 B/O	NEELIMA BURAGOHAJIN Versus THE UNION OF INDIA AND 4 ORS	MR. S C BISWAS MRS S MALAKAR MS. J GHOSH MR. U GOSWAMI MR. A K DAS MS. R DEVI	MR H GUPTA ASSTT.S.G.I.
26	WP(C)/4200/2022 B/O	MOINA OJHA @ MOINA OZAH Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH MR. A K DAS MS. R DEVI	MR. A K DUTTA SC, L G B R I M H ASSTT.S.G.I.
27	WP(C)/4239/2022 B/O	MAZZARELLO BARLA Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS A DAS MR. F A HASSAN MS. J GHOSH MR. A K DAS	MR. A K DUTTA SC, L G B R I M H ASSTT.S.G.I.
ORDERS				
28	Cont.Cas(C)/24/2021 FIXED	HIRONYA KUMAR DAS Versus RAMENDRA NATH SARMAH, ACS,	MR D K DAS MS. P BHUYAN	MR. I CHOUDHURY G BAROOAH R L CHUTIA MS K BORAH MR. C GOSWAMI
HEARING				
29	WP(C)/4148/2012 WP(C) 6477/11 WP(C) 5006/2016(BOTH D//O) FIXED	DR. MRINAL BARMAN and 3 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.R DUBEYR-9, 12, 13, 14, 16 and17 MS.A B KAYASTHA(R-9, 12, 13, 14, 16 & 17) MR.S DEY(R-9, 12, 13, 14, 16 & 17) SC, AGRI. DEPARTMENT

	WITH I.A.(Civil)/477/2016 in WP(C)/4148/2012	DR. MRINAL BARMAN and 3 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.R DUBEYR-9, 12, 13, 14, 16 and17 MS.A B KAYASTHA(R-9, 12, 13, 14, 16 & 17) MR.S DEY(R-9, 12, 13, 14, 16 & 17) SC, PERSONNEL DEPT. SC, AGRI. DEPARTMENT
30	WITH WP(C)/5295/2013	BISWAJIT KUMAR NATH and 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR. D SARMAH (R5) MR DEBA SARMAH (R6-9) MR D SAIKIA (R5-9) SC, AGRI. DEPARTMENT
31	WITH WP(C)/5575/2014	SANJAI KUMAR MAHANTA Versus THE STATE OF ASSAM AND 10 ORS	MR.S K GOSWAMI MR. M MORE	DR.B AHMED MR D K DAS MR.D K DAS(R- 6&8)(R-3) MR.M HUSSAIN(R- 5,7&11)(R- 6&8)(R-3) MR H BETALA MR C KUMAR SC, IRRIGATION MRH BETALA(R- 6&8)
	WITH I.A.(Civil)/1506/2020 in WP(C)/5575/2014	ALL ASSAM TRIBAL SANGHA AND ANR. Versus SANJAI KUMAR MAHANTA AND11 ORS.	MR N DUTTA MS. S HAZARIKA	
32	WITH WP(C)/6385/2015	MOTILAL TALUKDAR and 2 ORS. Versus THE STATE OF ASSAM AND 11 ORS	MR.S K GOSWAMI MR.N BARMAN	MR D K DAS MR.D K DAS(R- 6-9 & 12)(R- 8,9&12)(R-4) MR. R. DHAR (R- 2 & 3) MR.M HUSSAIN(R- 6-9 & 12)(R- 8,9&12)(R-4) MR H BETALA MR C KUMAR MRH BETALAR- 6-9 and 12R- 8,9and12 SC, IRRIGATION(R-1,2)
	WITH I.A.(Civil)/3312/2017 in WP(C)/6385/2015	MOTILAL TALUKDAR and 2 ORS. Versus THE STATE OF ASSAM AND 11 ORS	MR.S K GOSWAMI MR.N BARMAN	GA, ASSAM SC, IRRIGATION
33	WITH WP(C)/130/2016	SADIQ RAHMAN and 12 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. A SARMA MR. U K NAIR MR. K KALITA MR. A CHETRY	SC, FINANCE and TAXATION MR. I C DEKA MS. M BURAGOHAIN
	WITH I.A.(Civil)/1149/2017 in WP(C)/130/2016	SADIQ RAHMAN and 12 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR.A SARMA MR.U K NAIR MR.K KALITA MR.A CHETRY	SC, FINANCE & TAXATION MR.Y DOLOI MRS. M RAJKUMARI (R4- 10) MRS. M BURHAGOHAIN (R4-10)
	WITH I.A.(Civil)/450/2021 in WP(C)/130/2016	TARINI SAIKIA AND 6 ORS. Versus SADIQ RAHMAN AND 15 ORS.	MR. I C DEKA	MR. U K NAIR MR. A CHETRY
34	WITH WP(C)/5169/2016	GOBIN CH. DASTIDAR and 2 ORS. Versus THE STATE OF ASSAM AND 10 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.A CHOUDHURY MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM MR.A K THAKUR MR.J AHMED(R- 5-11) MR A HAQUE(R- 5-11) MR.G Y KHANR-7,8,9and11 MS.D BORA(R- 5-11) SC, PERSONNEL DEPT.

35	WITH WP(C)/5715/2016	ANIL KUMAR JALAN and 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.M K CHOUDHURY MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM(R1,3) MR.D K DAS(R- 5&7) MR.H K MAHANTA MR.B GOGOI MRH BETALAR- 5and7 SC, PERSONNEL DEPT.(R4) MRD DUARA(R- 5&7) SC, FINANCE(R2)
36	WITH WP(C)/5870/2016	DHIRAJ SAIKIA and 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR.T J MAHANTA MS.B HAZARIKA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	MR.R B GOHAIN(R-9) GA, ASSAM MR. S K GOSWAMI (R 10, 11) MR. R .DHAR (R- 2 & 3) MR. P MAHANTA MS.N DUTTA(Sr. Adv)(R-9) MR. B K GOSWAMI (R 10, 11) MR. A KALITA (R 10, 11) SC, IRRIGATION SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/1634/2016 in WP(C)/5870/2016	DHIRAJ SAIKIA and 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.T J MAHANTA MS.B HAZARIKA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	GA, ASSAM SC, PERSONNEL DEPT. SC, IRRIGATION
	WITH I.A.(Civil)/2753/2017 in WP(C)/5870/2016	HEM CHANDRA BARUAH Versus DHIRAJ SAIKIA and 10 ORS	MR.N DUTTA MR.R B GOHAIN MR.P MAHANTA	MR.T J MAHANTA GA, ASSAM MR.A BHATTACHARYA MR.D MAHANTA SC, IRRIGATION SC, PERSONNEL DEPT. MR.B HAZARIKA
37	WITH WP(C)/623/2017	SMT. SARMISTHA BARUA and 7 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.G Z AHMED MR.M P SHARMA	MR N DUTTA GA, ASSAM MR. P P DUTTA MR R SENSUA
	WITH I.A.(Civil)/2585/2019 in WP(C)/623/2017	ZAKIR HUSSAIN Versus THE STATE OF ASSAM and 9 ORS.	MR. P N GOSWAMI MR. I KALITA	GA, ASSAM
	WITH I.A.(Civil)/1320/2020 in WP(C)/623/2017	TABURAM PEGU, APS AND 2 ORS Versus THE STATE OF ASSAM and 30 ORS.	MR. D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM MR. P N GOSWAMI
	WITH I.A.(Civil)/1509/2020 in WP(C)/623/2017	ALL ASSAM TRIBAL SANGHA AND ANR. Versus SARMISTHA BARUA AND 11 ORS.	MR N DUTTA MS. S HAZARIKA	
	WITH I.A.(Civil)/1655/2020 in WP(C)/623/2017	BOLIN DEURI AND 3 ORS. Versus SARMISTHA BARUA AND 13 ORS.	MR. S BORTHAKUR MR R SENSUA	GA, ASSAM MR. P P DUTTA MR. P P DUTTA
38	WITH WP(C)/3003/2017	DIPAK MENA and 4 ORS. Versus THE STATE OF ASSAM and 36 ORS.	MR.B CHAKRABORTY MR.I A HAZARIKA MR.R K GOSWAMI	GA, ASSAM MR.D MAHANTA(R-7)

39	WITH WP(C)/770/2018	HITESH DEV SARMA AND 5 ORS Versus THE STATE OF ASSAM AND 13 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. T N SRINIVASAN	GA, ASSAM MR J CHUTIYA (R11,R12,R13,R14,R15) MR. S S ROY(R-6) MR. D NATH(ASGA, R- 1,3-5) MS. S KEMPRAI (R11,R12,R13,R14,R15) MR. A THAKUR(R-2)
40	WITH WP(C)/1006/2018	DILIP BORA Versus THE STATE OF ASSAM AND 14 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. A KALITA	MR. T. J .MAHANTA(R-8-13) MR D. K. DAS MS. B. HAZARIKA (R-6,7,8,9,13) MR. D. MAHANTA (R-7,8,9,13) MR. H .BETALA MR C KUMAR SC, IRRIGATION
	WITH I.A.(Civil)/1325/2020 in WP(C)/1006/2018	BRAJEN MALAKAR Versus THE STATE OF ASSAM AND 14 ORS.	MR. D K DAS MR. R K AGARWALA MR H BETALA MR C KUMAR	SC, IRRIGATION
41	WITH WP(C)/7576/2018	KHAGENDRA NATH BARO Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	SC, WATER RESOURCE
42	WITH WP(C)/5419/2019 CAVT. NO. 0734/2019	PRADIP KUMAR BARUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 14 ORS	MR. S K GOSWAMI MR. N BARMAN	MR. K N CHOUDHURY MR D K DAS MR. N UPADHAYAY MR. D MAHANTA MR H BETALA MR C KUMAR SC, IRRIGATION FOR CAVEATOR MRS. B HAZARIKA
43	WITH WP(C)/2967/2020	INDRAJIT KOULI Versus THE STATE OF ASSAM AND 5 ORS.	MR B BURAGOHAJIN MS. S E AHMED MR. D R GOGOI	MR. K N CHOUDHURY MR. S K GOSWAMI MS P SARMA SC, WATER RESOURCE
	WITH I.A.(Civil)/1313/2020 in WP(C)/2967/2020	SHANKAR KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. N BARMAN	
	WITH I.A.(Civil)/1510/2020 in WP(C)/2967/2020	ALL ASSAM TRIBAL SANGHA AND ANR. Versus INDRAJIT KOULI AND 6 ORS.	MR N DUTTA MS. S HAZARIKA	
	WITH I.A.(Civil)/267/2022 in WP(C)/2967/2020	IVY GOHAJIN DASGUPTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K GOSWAMI	SC, WATER RESOURCE MR. D R GOGOI
44	WITH WP(C)/2999/2020	PRANAB KUMAR TURUNG Versus THE STATE OF ASSAM AND 7 ORS	MR. D K DAS MR H BETALA MR C KUMAR	MR. K N CHOUDHURY MR. S K GOSWAMI MR. N BARMAN MS P SARMA SC, WATER RESOURCE
45	WITH WP(C)/3129/2020	PRANAB KUMAR TURUNG Versus THE STATE OF ASSAM AND 7 ORS.	MR. D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM SC, WATER RESOURCE

	WITH I.A.(Civil)/1508/2020 in WP(C)/3129/2020	ALL ASSAM TRIBAL SANGHA AND ANR. Versus PRANAB KUMAR TURUNG AND 9 ORS.	MR N DUTTA MS. S HAZARIKA	
46	WITH WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR. R K AGARWALA MR H BETALA	GA, ASSAM
	WITH I.A.(Civil)/1512/2020 in WP(C)/3482/2020	SARMISTHA BARUA Versus TABURAM PEGU AND 11 ORS.	MR. U K NAIR MR. P N GOSWAMI MR. R R Gogoi	GA, ASSAM MR. D K DAS
	WITH I.A.(Civil)/1564/2020 in WP(C)/3482/2020	SARMISTHA BARUA Versus THE STATE OF ASSAM AND 11 ORS.	MR. U K NAIR MR. P N GOSWAMI MR. R R Gogoi	GA, ASSAM MR. D K DAS
	WITH I.A.(Civil)/1605/2020 in WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR H BETALA	GA, ASSAM
	WITH I.A.(Civil)/57/2021 in WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR H BETALA	GA, ASSAM
47	WITH WP(C)/4319/2021	SHANTANU DHAR AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN S K HAZARIKA	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1945/2021 in WP(C)/4319/2021	KAMALESWAR LAHARY Versus THE STATE OF ASSAM AND 7 ORS	MR. D K DAS	
	WITH I.A.(Civil)/2070/2021 in WP(C)/4319/2021	SHANTANU DHAR AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN	SC, FINANCE AND TAXATION GA, ASSAM
48	WITH WP(C)/5623/2021	JAYANTA KUMAR MEDHI Versus THE STATE OF ASSAM AND 6 ORS	MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	GA, ASSAM MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MS A RONGHANGPI R. CHAUHAN SC, P H E
49	WITH WP(C)/4570/2022	JAYANTA KUMAR MEDHI Versus THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	MR. I CHOWDHURY SR ADV (r-5) MR. S BISWAKARMA (r-5) MS G DAS (r-5) MR T DAS (r-5) SC, WPT AND BC SC, P H E
50	WP(C)/5846/2014 FIXED	RAMESH JARADHARA Versus ASSAM GRAMIN VIKASH BANK HEAD OFFICE BHANGAGARH and 2 ORS.	MR.B K BHATTACHARJEE MS.A CHETIA	MR.S SARMA SC, A G V B
51	WP(C)/4791/2015	MONORANJAN SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BHATTACHARYYA MR.B D GOSWAMI MR. K K BHATTACHARYYA MS.H DEKA MR.H K DAS MS.P DUTTA MS.P BARUAH MR D K BHATTACHARYYA	SC, CO-OP. MR. N HAQUE (R5) MR M HUSSAIN (R5) MR.B AHMED (R5)

52	MACApp./124/2018 WITH LCR, QUANTUM	ICICI LOMBARD GENERAL INSURANCE CO. LTD. Versus SMTI SUKLA DEVI and 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. K K BHUYAN (R2 & 3) MR. R SHARMA (R5) MR. B DEKA (R2 & 3) MR. R A CHOUDHURY (R2 & 3) MR. B K GOSWAMI (R5) MR. B P CHANGMAI (R2 & 3) MR. N CHAKRAVORTY (R1) MR. C GOSWAMI (R1) MR. R KATHKATIA (R5)
	WITH I.A.(Civil)/645/2018 in MACApp./124/2018	ICICI LOMBARD GENERAL INSURANCE CO. LTD. Versus SMTI SUKLA DEVI and 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. K K BHUYAN (R2 & 3) MR. B DEKA (R2 & 3) MR. R A CHOUDHURY (R2 & 3) MR. B P CHANGMAI (R2 & 3)
53	WP(C)/9560/2019	UMA KANTA SAIKIA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR G P BHOWMIK MR R HAZARIKA MRS. M HORE	MR P KOULI MR DEBA SARMAH MS N SHYAM SC, AGRI. DEPARTMENT
54	WP(C)/4314/2020 B/O	MANOJ KUMAR Versus THE UNION OF INDIA AND 3 ORS	MR. S MUKTAR MR A N IQBAL	MR. S K MEDHI MR. A K DUTTA ASSTT.S.G.I.
55	WP(C)/5190/2020 FIXED	PURUSUTTAM BHAGAWATI Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	MR. A K BARUAH MR. D BORA MR. M DEY	SC, APDCL
56	WP(C)/5354/2020	LUT AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	GA, ASSAM MR. S ROY MR. M H LASKAR MR B DEORI MR M HOSSAIN SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 22/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MS. D GHOSH	21-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,22nd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:45 PM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	MC/1290/2015 FIXED, IN MAC APP. SL. NO. 251453	THE MANAGING DIRECTOR Versus SMTI THANESWARI DAS and 6 ORS,	MR.S K BARKATAKI MS. J GOGOI MS.N DUTTA MR.D K NATH MS.B SHARMA	MS. R D MOZUMDAR (R6) MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MS. C MOZUMDAR (R6) MR. S P SHARMA (R6)
2	I.A./1518/2016 in MACApp./261157/2015 WITH MACApp./261157/2015 (Filing Number)	SMT. RANI NATH Versus THE UNITED INDIA INSURANCE CO. LTD. and 2 ORS, SMTI RANI NATH Versus THE UNITED INDIA INSURANCE CO LTD and 2 ORS	MR.M CHOUDHURY MR.T ALI MR.J HAZARIKA	MR.A J SAIKIA(R-1) MR.U K DUTTA(R-1) MR.B KAKATI R-1 MR.K BORA(R-1)
3	I.A.(Civil)/2441/2017 in MACApp./299668/2017 WITH MACApp./299668/2017 (Filing Number)	ORIENTAL INSURANCE CO. LTD. Versus MUSST. AKIBAN BEGUM and 7 ORS,	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MS.S THAKURIA MR.SIDHANT DUTTA	MRS K DEKA MR. K K BHATRA MR. R K BHATRA MS. J PAUL (R1) MISS M BORUHAH MS R GANGAWAT MS M N KONYAK
4	I.A.(Civil)/3334/2018 in MACApp./838/2018 WITH MACApp./838/2018	ORIENTAL INSURANCE CO. LTD Versus MUSST AKIBAN BEGUM and 7 ORS SRI NANDESWAR BORAH Versus SRI DIPEN DAS AND 2 ORS	MS.M CHOUDHURY MR.S DUTTA MR. S K TALUKDAR MR. A B T HAQUE	MR SISHIR DUTTA MR. S DUTTA
5	I.A.(Civil)/2314/2019 in MACApp./2801/2019 WITH MACApp./2801/2019 (Filing Number)	SRI NANDESWAR BORAH Versus SRI DIPEN DAS AND 2 ORS THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. GEETIMA DEKA AND ANR	MR. S K TALUKDAR MR. A B T HAQUE MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
		THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI GEETIMA DEKA AND ANR		

6	Review.Pet./110/2020 FIXED, WITH WP(C)/368/2016 (D/O)	THE INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND ANR. Versus M/S BADRI RAI AND CO. AND 3 ORS. (B)	MR. C CHOWDHURY MR. A DEKA	MR G N SAHEWALLA MR D SENAPATI MR H GUPTA MR. A CHETIA MS. S. TODI MR H K SARMA ASSTT.S.G.I.
7	I.A.(Civil)/934/2020 in MACApp./17540/2019 WITH MACApp./17540/2019 (Filing Number)	SADNUR ALI Versus REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD. AND 2 ORS SADNUR ALI Versus REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MS M BORAH	MR A N DAS (r-1)
8	I.A.(Civil)/1981/2021 in MACApp./9138/2021 WITH MACApp./9138/2021 (Filing Number)	SMTI SABITA DEKA Versus ORIENTAL INSURANCE COM. LTD. SABITA DEKA Versus ORIENTAL INSURANCE COM. LTD. B	B R DAS B R DAS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
9	I.A.(Civil)/2170/2021 in MACApp./13188/2019 WITH MACApp./13188/2019 (Filing Number)	FUTURE GENERAL INSURANCE CO. LTD. Versus SMTI. REKHA DEVI AND 11 ORS FUTURE GENERAL INSURANCE CO. LTD. Versus SMTI. REKHA DEVI AND 11 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR D DEKA	MS. R D MOZUMDAR (r-8) MR. S K PANDEY (R-1 TO 7) MR. S ROY (R-1 TO 7) MR. M H LASKAR (R-1 TO 7) MS. C MOZUMDAR (r-8) MR. S P SHARMA (r-8)
10	I.A.(Civil)/1716/2022 in MACApp./16793/2018 WITH MACApp./16793/2018 (Filing Number) WITH I.A.(Civil)/1046/2019	NATIONAL INSURANCE COMPANY LIMITED Versus MD. ISAQUL ANSARI AND 3 ORS. NATIONAL INSURANCE COMPANY LIMITED Versus MD ISAQUL ANSARI AND 3 ORS NATIONAL INSURANCE COMPANY LIMITED Versus MD. ISAQUL ANSARI AND 3 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

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LEAVE NOTE OF ADVOCATES FOR 22/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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16)	MS. D GHOSH	21-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,22nd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.43-70) AND (CRL.PET.
MATTERS, ITEM NOS. 31-60)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
1	CRL.A(J)/4/2022 AT 10:30 AM	SMT. LAKHIMONI GHATOWAR Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
MOTION (BA)				
2	Bail Appln./2419/2022	SANTOSH CHOUDHURY Versus THE STATE OF ASSAM	MR A K BHARALI	PP, ASSAM
3	Bail Appln./2426/2022	AMARJYOTI DAS @ ARUP DAS Versus THE STATE OF ASSAM	MR. R DE MR. R J SARMA	PP, ASSAM
4	Bail Appln./2427/2022	SAHIDUL ISLAM @ SAIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR M AHMED MR A. ALI N. CHOUDHURY	PP, ASSAM
5	Bail Appln./2428/2022	MEHBUB JAHAN Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
MOTION				
6	Crl.Rev.P./444/2022 FIXED	ASHIQUIL ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM	PP, ASSAM
7	Crl.Rev.P./475/2022	MANTU BARO @ MANTU BORO Versus THE STATE OF ASSAM AND ANR	MR. K K DEKA	PP, ASSAM
8	AB/2787/2022	BAHAR ALI AND 7 ORS Versus THE STATE OF ASSAM	MR. M KHAN MR. A BURAGOHAIN MR A K DAS	PP, ASSAM
9	AB/2798/2022	RAFIKUL HUSSAIN Versus THE STATE OF ASSAM	MR. J KALITA MR. N J GOGOI	PP, ASSAM

10	AB/2801/2022	HATEM ALI AND ANR. Versus THE STATE OF ASSASM	MR. S DAS MRS. R T DAS MR K DAS	PP, ASSAM
11	AB/2802/2022	JOSMOT ALI Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE S YESMIN	PP, ASSAM
12	AB/2804/2022	RANJAN GHOSH Versus THE STATE OF ASSAM	MR. A LAL MS P TOKBIPI MR. M PANDIT	PP, ASSAM
<u>ADMISSION</u>				
13	Crl.Rev.P./59/2014 WITH LCR 4 FILES, FIXED	SANJAY KUMAR JANA Versus THE STATE OF ASSAM and 9 ORS	MR.G N SAHEWALLA MR.P BORA MR. M K DAS MS.R JAIN MR.P DEKA MS J SAIKIA MD.ASLAM	MR. N ZAMAN (R9) MR. A GANGULY MR. A GANGULY MR.P SUNDI MR. H. BURAGOHAIN (R-7) MR.B D DEKA MS.D DEKA MR T CHHETRI (R9) MS A DEVI (R-7) MS. H BORAH (R-7) B. CHETRY PP, ASSAM
14	Crl.Rev.P./439/2019 WITH LCR 2 FILES, FIXED	GANESH MAJUMDAR Versus SREEKANTA PATHAK	DR. N DEKA MR N AHMED	MR. R SARMA MS. S D SAIKIA MR. P M KALITA
WITH				
15	Crl.Rev.P./12672/2019 (Filing Number)	SREEKANTA PATHAK Versus THE STATE OF ASSAM AND ANR. (C)		
WITH				
	I.A.(Crl.)/1058/2019	SREEKANTA PATHAK Versus THE STATE OF ASSAM AND ANR.	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	PP, ASSAM
16	CRL.A(J)/101/2022	GUNAJIT DAS Versus THE STATE OF ASSAM		PP, ASSAM
17	Review.Pet./146/2022 MAC.APP. 218/2017(D/O), FIXED	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus UNITED INDIA INSURANCE COMPANY LTD. AND 8 ORS. B	MR. R GOSWAMI MS. M SAIKIA	MR. B J GHOSH MR. B J GHOSH
18	Crl.Rev.P./364/2022 WITH LCR 2 FILES, FIXED	ARIJIT ASLAM @ ARJOO Versus THE STATE OF ASSAM AND ANR.	MR. S K ROY MD K RAHMAN	ALHAJJ I UDDIN MRS S N KHANDAKAR MR. M A LASKAR PP, ASSAM
<u>BAIL HEARING (BA)</u>				
19	Bail Appln./2345/2022 FIXED	DARSHAN Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
<u>BAIL HEARING</u>				
20	AB/1111/2022 FIXED	HANUFA BEGUM Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
21	AB/2387/2022 FIXED	SMT. RUBI SAHA Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
22	AB/2498/2022 FIXED	JALANDHAR KUMAR SINGH @ JALANDHAR KUMAR @ JALANDHAR SINGH AND 4 ORS Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	
23	AB/2572/2022 FIXED	RAAJ BHARALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A RAZZAK	PP, ASSAM

24	AB/2595/2022 FIXED	RAKIBUL ISLAM Versus THE STATE OF ASSAM	H A AHMED MR. R ALI MR A S SK	PP, ASSAM
25	AB/2644/2022 FIXED	BASBIR KHAN Versus THE STATE OF ASSAM	MR S DAS MR. S A HUSSAIN MR D J HALOI MS. S KHAN	PP, ASSAM
26	AB/2645/2022 FIXED	BASBIR KHAN Versus THE STATE OF ASSAM	MR S DAS MR. S A HUSSAIN MR D J HALOI MS. S KHAN	PP, ASSAM

ORDERS

27	I.A.(CrI.)/58/2020 in CrI.Rev.P./764/2020 WITH CrI.Rev.P./764/2020 (Filing Number)	PRASHANJIT GHOSH Versus DIPANJALI NAHA GHOSH PRASHANJIT GHOSH Versus DIPANJALI NAHA GHOSH (A)	MR. M U MAHMUD MS F N ZAMAN	MR. M K BORO
28	CrI.A./91/2021 WITH OFFICE NOTE, B/O	DWARKA PRASAD AGARWAL Versus THE STATE OF ASSAM AND ANR.	MR J BARUA	PP, ASSAM
29	CrI.Rev.P./445/2022 FIXED	MD. JAKIR HUSSAIN @ ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A T SARKAR MR. T AHMED MS S PATAR	PP, ASSAM

HEARING

30	RSA/90/2010 CAVT. NO. 242/2010 PART-HEARD, WITH LCR	ARABINDA MITRA Versus SOMNATH MITRA	MS.B CHOUDHURY MR.S SAHU MS.P BORAH	MR.S S DEY MR.M NATH FOR CAVEATOR MS.R R DEY
31	RSA/35/2019 PART-HEARD, WITH LCR, FIXED WITH I.A.(Civil)/515/2019 in RSA/35/2019	SYED NABAB HUSSAIN AND ANR Versus GHOGRAPAR NIMNA BUNIADI PRATHAMIK VIDYALAYA AND 11 ORS SYED NABAB HUSSAIN AND ANR Versus GHOGRAPAR NIMNA BUNIADI PRATHAMIK VIDYALAYA AND 11 ORS	A I AHMED MR. R BARUAH S ALI MR. A IKBAL A I AHMED MR. R BARUAH S ALI MR. A IKBAL	MR. R SARMA (R1) MR H DEKA (R1) MR D HAZARIKA (R1) MR A HUSSAIN (R1)
32	CrI.A./335/2013 WITH LCR 6 FILES, FIXED	BISWAJIT SEAL @ PINTU SEAL Versus THE STATE OF ASSAM,	MS.B CHOUDHURY MR.B M CHOUDHURY MS.H HAZARIKA	MR.T H HAZARIKA PP, ASSAM
33	CrI.Rev.P./276/2022 WITH LCR 1 FILE, FIXED	AKBAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. I A HAZARIKA M ALAMGEER MR. M A CHOUDHURY	PP, ASSAM SC, FOREST
34	CrI.Rev.P./441/2022 FIXED	ABDUL MAJID Versus UNION OF INDIA AND ANR	MR. A AHMED MR. I U CHOWDHURY U U KHAN	MR. S C KEYAL SC, DRI

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LEAVE NOTE OF ADVOCATES FOR 22/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 18

[CIVIL BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 60 TO 114), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7281/2018 FIXED	BIJU DAIMARY Versus THE STATE OF ASSAM AND 7 ORS.	MR. D SARMA MS. S KRISHNOTROYEE MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE DEPTT.
	WITH			
2	WP(C)/4126/2016	KISHOR KR. SARMA and 210 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	WITH			
3	WP(C)/4181/2016	GOBINDA BARMAN and 303 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	WITH			
4	WP(C)/4358/2016	SAGEN NARZARY and 36 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	WITH			
5	WP(C)/5158/2016	BINOY GAYARY and ANR Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.K DAS	SC, FINANCE DEPTT. SC, BTC
	WITH			
6	WP(C)/5176/2016	SONEN GAYARY and 9 ORS Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	SC, FINANCE SC, BTC
	WITH			
7	WP(C)/5225/2016	SMTI RASHMI CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MRS A BUJARBARUAH MS.R BORGHAIN MS.A BARUAH	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC

8	WITH WP(C)/261/2017	PRADIP KUMAR DAIMARY Versus THE STATE OF ASSAM and 3 ORS.	MR.B D DAS MR.H K SARMA MR. Y S MANNAN MS.S G BARUAH MS N DEKARAJA	SC, ELEMENTARY EDUCATION MR.A BHUYAN SC, BTC
9	WITH WP(C)/3038/2017	JUBARAJ ADHIKARY and 5 ORS. Versus THE STATE OF ASSAM and 8 ORS.	MR.M DEKA MR.D K ROY	SC, ELEMENTARY EDUCATION MR. S R RABHA, SC, BTC MR. R BARPUJARI (SC, FINANCE) SC, BTC
10	WITH WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
	WITH I.A.(Civil)/4183/2017 in WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
11	WITH WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
	WITH I.A.(Civil)/4184/2017 in WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
12	WITH WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
	WITH I.A.(Civil)/4185/2017 in WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE
13	WITH WP(C)/5111/2017	JAMALUDDIN AHMED Versus THE STATE OF ASSAM and 6 ORS.	MR. B SARMA	SC, ELEMENTARY EDUCATION MR. A DEKA(R-1) MS. A VERMA (R-2) SC, FINANCE MS. K PHUKAN(R-8) MS. G MAHILARY(R 3-7) MS. K PHUKAN(R-8) SC, BTC
14	WITH WP(C)/5739/2017	RAJANI KANTA KALITA and 39 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
15	WITH WP(C)/5741/2017	CHAKRAPANI DAS and 27 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC

16	WITH WP(C)/5861/2017	JITENDRA NATH KALITA and 17 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
17	WITH WP(C)/5933/2017	ATUL CH. HALOI and 72 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
18	WITH WP(C)/6020/2017	GANESH NARZARY and 116 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
19	WITH WP(C)/122/2018	PARESH CHANDRA RAJBONGSHI Versus THE STATE OF ASSAM	MR. A NATH	SC, EDU
20	WITH WP(C)/124/2018	JAGANNATH KUMAR DEY Versus THE STATE OF ASSAM	MR. A NATH MS L SAIKIA	SC, ELEM. EDU. GA, ASSAM SC, FINANCE SC, BTC
21	WITH Cont.Cas(C)/217/2018	SAGEN NARZARY AND 36 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
22	WITH Cont.Cas(C)/218/2018	KISHOR KR. SARMA AND 210 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
23	WITH Cont.Cas(C)/220/2018	PARESH CHANDRA RAJBONGSHI AND 28 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR. A RAHMAN	MS. B BHUYAN, SC BTC
24	WITH Cont.Cas(C)/225/2018	GOBINDA BARMAN AND 303 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B. BHUYAN, SC BTC
25	WITH Cont.Cas(C)/241/2018	JITENDRA NATH KALITA AND 8 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. A K BHUYAN (R4-5) MR. N SARMA (R1) MS. N PHUKAN (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
26	WITH Cont.Cas(C)/243/2018	GANESH NARZARY AND 53 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR S M T CHISTIE (R1) MR. A K BHUYAN (R4-5) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)

27	WITH Cont.Cas(C)/244/2018	ATUL CH. HALOI AND 51 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR. A K BHUYAN (R4-5) MR. A DEKA (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MT T TASHI (R4-5) MS. Y S PHOM (R4-5) MS. H TERANGPI (R1)
28	WITH WP(C)/416/2018	OM NATH SARMA Versus THE STATE OF ASSAM	MR. P SARMAH MR. S K SINGHA MS G DAS MR. S UPADHAY MR. B KUMAR	SC, ELEMENTARY EDU. MR. S R RABHA SC, BTC SC, FINANCE
29	WITH WP(C)/510/2018	DHRUBA DAS Versus THE BODOLAND TERRITORIAL COUNCIL	MRS. K DEVI MR M SARMA MS R P BARUAH	SC, BTC SC, F. DEPTT
30	WITH WP(C)/834/2018	PRADIP KALITA AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA MS. M KALITA	SC, ELEM. EDU MR. B GOGOI, SC, FINANCE SC, BTC
31	WITH WP(C)/4113/2018	JOY CHANDRA BARMAN Versus THE STATE OF ASSAM AND 8 ORS.	MR. D SARMA MR. C GOSWAMI	SC, ELEM. EDU SC, FINANCE SC, BTC
32	WITH WP(C)/8809/2019	MAHESWAR PATHAK AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M A SHEIKH K U AHMED MR. M HOSSAIN	SC, ELEM. EDU SC, BTADC SC, FINANCE DEPTT.
33	WITH WP(C)/5608/2020	DIPAK DEKA AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. B KUMAR	SC, BTC SC, EDU
34	WITH WP(C)/4279/2021	SARALA SWARGIARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
35	WITH WP(C)/3654/2022	NABA ROY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS (E)	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, BTC
36	WITH WP(C)/5220/2022	SACHINDRA KUMAR HALOI Versus THE STATE OF ASSAM AND 7 ORS.	MR. S UPADHAY MS. A LALA MR. M SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
37	WP(C)/435/2021 FIXED	INAMUL HUSSAIN Versus THE UNION OF INDIA AND 4 ORS	MR. K A MAZUMDER MR A K AZAD	SC, AHSEC (R-3) SC, AHSEC (R-3) MR. T C CHUTIA MR. B DEKA ASSTT.S.G.I.
38	WP(C)/578/2021 FIXED	PRAN KRISHNA BARMAN Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MD R ISLAM (R-4) MR D N SARMA (R-4) S K DAS (R-4) SC, BTC
39	WP(C)/2804/2021 B/O	LATIFA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY MR P R SARMA	SC, ELEM. EDU

40	WP(C)/3100/2022 B/O	ANSHUMITA GOGOI AND 44 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM	SC, ELEM. EDU
ORDERS				
41	WP(C)/3838/2019 FIXED	JITAMONI GOGOI DAS Versus THE STATE OF ASSAM 3 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA	SC, SEC. EDU.
42	WP(C)/3842/2019	RUPSHREE DUWARAH Versus THE STATE OF ASSAM AND 3 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA	SC, SEC. EDU. MS. A MESEN MR. P K BORA
HEARING				
43	WP(C)/3518/2016	NRIPEN KALITA and 34 ORS Versus THE STATE OF ASSAM AND ANR	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.D DEKA	SC, SECONDARY EDUCATION
44	MACApp./101/2018 WITH LCR (QUANTUM)	NATIONAL INSURANCE CO. LTD. Versus SMTI DIPTI PATOWARY and 2 ORS,	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS N S THAKURIA MR. N DAS MS. L DEKA
45	Review.Pet./150/2018 in WP(C)/ 61/2011 (D/O)	PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM Versus ALL ASSAM RETIRED OFFICERS TEACHERS AND EMPLOYEES COMMITTEE AND 5 ORS	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI	MR. M K CHOUDHURY GA, ASSAM MR. A BARUAH
46	Cont.Cas(C)/619/2016	ALL ASSAM RETIRED OFFICERS TEACHERS AND EMPLOYEES' COMMITTEE and ANR Versus VINOD KUMAR PIPERSENIA and 3 ORS	MS.N KAKOTY MR.M K CHOUDHURY MS.A CHOUDHURY MRP BHARDWAJ MR.T N SRINIVASAN	MR.D SAIKIAR-2 MR.S K MEDHI(R-4) MR.A DAS(R-4) MR.B GOGOI(R-2) MR.P NAYAK(R-2) MR.J DAS(R-4) MR.S DUTTA(R-4)

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LEAVE NOTE OF ADVOCATES FOR 22/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MS. D GHOSH	21-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,22nd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(SAO AND FAO MATTERS),ALONG WITH THE FOLLOWING MATTERS ON THURSDAY AND FRIDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/320/2014 P/H, FIXED	BINOY DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. S S DEY MR. R M DEKA MRS. R S CHOUDHURY	MR. B GOGOI (SC, HEALTH DEPT.) MR. P SAIKIA, SC, SOCIAL WELFARE DEPTT.(R-5,6) MRS. A VERMA SC, NRHM
2	WP(C)/3242/2020 FIXED	PYRAMID E AND C PROJECTS PVT. LTD Versus THE ASSAM PETRO- CHEMICALS LIMITED AND 3 ORS.	MR. P K TIWARI MR. N BARUAH MR. R J DAS MR. A R GOGOI	GA, ASSAM MR. N DEKA MR. M GOGOI
	WITH I.A.(Civil)/1816/2020 in WP(C)/3242/2020	THE ASSAM PETRO- CHEMICALS LIMITED AND ANR Versus PYRAMID E AND C PROJECTS PVT. LTD AND ANR	MR. N DEKA MR. M GOGOI	MR N BARUAH
3	WP(C)/3037/2022 FIXED	DHIREN DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	GA, ASSAM MR. U K NAIR (R-2 & 3) MR. P D NAIR (r-4) MR. A CHETRY (r-4) MR G BOKALIAL (R-1) MR G ALAM (r-4) MRS. P GOSWAMI S R A NASER (r-4)
ORDERS				
4	I.A.(Civil)/1612/2022 WITH LCR, FIXED in RSA/41/2015	BINDU BASINI ROY Versus LEGAL HEIRS OF LT. DIJENDRA NARAYAN SARKAR KANAK BALA SARKAR AND ORS.	MR D KALITA	
	WITH RSA/41/2015	BINDU BASINI ROY Versus KANAK BALA SARKAR WIDOW and 6 ORS	MR G P BHOWMIK MR. S S ROY MR. R HAZARIKA	MR. D K DAS (R1-R6) MR. M A SHEIKH (R1-R6) MR. M HOSSAIN (R1-R6) MR. S DUTTA (R1-R6) MS. F INTAZ (R1-R6) MR. K U AHMED (R1-R6)

WITH
MC/602/2015
in RSA/41/2015

BINDU BASINI ROY
Versus
KANAK BALA SARKAR WIDOW and 6 ORS

MRG P BHOWMIK
MR.S S ROY
MR.R HAZARIKA

WITH
5 RSA/58/2019

SMTI BINDU BASINI ROY
Versus
HEIRS OF LATE DIJENDRA NARAYAN
SARKAR KANAK BALA SARKAR and 5
ORS

MR.R HAZARIKA

MR DEBA KUMAR DAS
MS. P BHUYAN
MR. S DUTTA

HEARING

6 CRP/166/2019
P/H, FIXED

M/S MARBLE POINT AND ANR.
Versus
M/S SREENIWASH BASUDEO AND 2 ORS.
(A)

MR. S CHAMARIA
MR. M PHUKAN
MR. M ALI
MR A N SARMAH
MR. S CHANDA

MR. N ALAM

7 RSA/42/2010
CAVT. NO. 1630/2009
WITH LCR, FIXED

ANUWARA SULTANA ISLAM and 5 ORS
Versus
ON THE DEATH OF MD. NADIR SHAH HIS
LEGAL HEIR MD. JANBA ALI AND ORS

MR.P K DAS
MR.B CHAKRABORTY
MR.D K SAIKIA

MR.P BORAH
FOR CAVEATOR

8 RSA/187/2013
WITH LCR

HITENDRA KR. DAS and 2 ORS,
Versus
ASHIM KR. ROY and 3 ORS,

MR.SHILADITYA

MR.S N ADHYAPAK
MR.S SHARMA

9 RSA/282/2017
WITH LCR, FIXED

SRI HRIDAYA CHOUDHURY and 11 ORS
Versus
SRI ANIL KUMAR DEKA

MR.B C PATHAK
MR.B PATHAK
MR.A DHANUKA
MR.R THADANI

K U AHMED
MS P SARMA
MS N HASAN

10 RSA/139/2019
CAVT. NO.0519/2019
WITH LCR

SRI SHYAM SUNDAR BHATTAR
Versus
SRI JYOTIRMOY DEY

MR G N SAHEWALLA
MD ASLAM
MS. B SARMA
MR. P DEKA
MS. S KATAKEY
MS. S. TODI

MR. R BARUAH
MR S ALI
MR. A IKBAL
FOR CAVEATOR

STAY MATTERS

11 CRP(IO)/46/2021

ARUNA GUPTA AND ANR
Versus
KRISHNA GUPTA

MR. P J SAIKIA
MR. A K GUPTA

MR. P D NAIR
MR G ALAM
MR. H ROHMAN
S R A NASER

12 CRP(IO)/144/2021

MD. ABDUL MANNAN MAZUMDER
Versus
SMTI. KRISHNA DEBNATH AND ANR

MR. A Y CHOUDHURY

MR M J QUADIR (r-1,2)
MR. K MIRA (r-1,2)
MR S S ISLAM (r-1,2)

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LEAVE NOTE OF ADVOCATES FOR 22/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
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7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
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10)	MR S BORGHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MS. D GHOSH	21-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,22nd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

**THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST
LIST DATED 12-09-2022 TO 23-09-2022
(RELATING TO SPECIAL LIST(MAC.APP MATTERS)
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Crl.Pet./935/2022 FIXED.	PRANA PRATIM SAIKIA Versus RADHIKA BRAHMA AND ANR.	MR. M U MAHMUD BASANTI CHETIA MRS. M SAIKIA MS. S BIN MR S H MAHMUD	
2	Crl.Pet./936/2022 FIXED.	BUDDHIMAN BARMAN @ CHANDRA MOHAN BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. A DAS	PP, ASSAM
<u>ADMISSION</u>				
3	Crl.Pet./19/2022 WITH LCR 1 FILE, FIXED	MD. JIYAUH RAHMAN Versus THE STATE OF ASSAM AND ANR	MR D S DEKA	MR. N BARMAN (r-2) PP, ASSAM MS. R SALOI (r-2) MS. J BARMAN (r-2)
<u>ORDERS</u>				
4	MFA/13/2019 FIXED	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus SMT KAMLI RANI DEB AND ANR	MR T KALITA MR. A KAKATI	MR G J SHARMA (R1) MS. S NATH (R1)
	WITH I.A.(Civil)/19/2019 in MFA/13/2019	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus SMT KAMLI RANI DEB AND ANR	MR T KALITA MR. A KAKATI	
<u>HEARING</u>				
5	Crl.A./58/2011 WITH LCR 4 FILES, FIXED	SRI JOGEN BARUAH AND 5 ORS Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MS. D SAIKIA, AMICUS CURIAE MRS.B H KASHYAP MR.S BORDOLOI	PP, ASSAM
6	Crl.A./136/2011 WITH LCR 7 FILES, P.B.-1, FIXED	KHIREN KALITA @ MONI Versus STATE OF ASSAM	MRR CHAKRABORTY MR.P K KALITA MR.P KATAKEY	PP, ASSAM

7	Crl.A./213/2011 WITH LCR 6 FILES, FIXED	SMT. RUMAMITA BORO AND 4 ORS Versus THE STATE OF ASSAM,	MR.D SAIKIA MR.A ALI MR.S A AHMED	PP, ASSAM
8	Crl.A./52/2012 WITH LCR 5 FILES, FIXED	MUFOSIL ALI @ MUBOSIL ALI Versus THE STATE OF ASSAM	MD.M H RAJBARBHUIYAN MS.S PARBIN MS.D J BORAH MR.W RAHMAN MS.R CHETRI	PP, ASSAM
9	MACApp./38/2016 WITH LCR, FIXED	SRI PINKI CHOUHAN Versus SRI ACHYUT BAISHYA and 2 ORS	MR.R S CHOUHAN	MS. C MOZUMDAR MR. S P SHARMA
10	CRL.A(J)/95/2019 WITH LCR 5 FILES, P.B.-1, FIXED	JIBON NEWAR Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
11	CRL.A(J)/67/2020 WITH LCR 4 FILES, P.B.-1, FIXED	UDAY BAKALI Versus THE STATE OF ASSAM	MR K BHUYAN	PP, ASSAM
	WITH I.A.(Crl.)/44/2022 in CRL.A(J)/67/2020	UDAY BAKALI Versus THE STATE OF ASSAM	MR. N ISLAM	PP, ASSAM
<u>STAY MATTERS</u>				
12	Crl.Rev.P./341/2016 WITH LCR 3 FILES	JAHAR ALI Versus THE STATE OF ASSAM and ANR	MS.M BORAH MR.A HUSSAIN MR.A DEWAN	MD.M H CHOUDHURY(R-2) MS.F INTAZR-2 PP, ASSAM
13	Crl.Pet./865/2018	MEWALAL GUPTA Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA MR. J HANDIQUE MR. P BORDOLOI MS M NIROLA	MR B BURAGOHAIN (R2) MR J P KACHARI (R2) PP, ASSAM MRS. S GOGOI (R2)
14	Crl.Pet./1089/2018 WITH LCR 1 FILE	BRAJENDRA DAS Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR. R K PRADHAN MR. A K SAIKIA MR P CHOUDHURY MS B GOSWAMI	MR. R K MALAKAR (R2) MS. S R DEVI (R2) PP, ASSAM
15	Crl.Pet./193/2021	PHEKAN SINGH AND ANR Versus THE STATE OF ASSAM AND ANR	MS. P BASFORE MR B SARKAR	MR. U SAIKIA (R-2) MR. S D ROY (R-2) PP, ASSAM
16	Crl.Pet./370/2021	JANENDRA KUMAR AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI	MR. K K DEKA (R-2) MR H SAIKIA (R-2) PP, ASSAM
17	Crl.Pet./210/2022 WITH CLR 1 FILE	DR. SUNMONI BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MS M NIROLA	MR. B D GOSWAMI (r-2) MR. T CHUTIA (r-2) PP, ASSAM
18	Crl.Pet./511/2022 WITH LCR 2 FILES	MOBARAK HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN	MR S HOQUE (r-2) PP, ASSAM

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15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MS. D GHOSH	21-09-2022	To	23-09-2022

5	CRP/99/2014 WITH LCR	TATA AIG LIFE INSURANCE COMPANY LTD. and 2 ORS. Versus SMTI SHIBANI DEB ROY	MR.P P DUTTA	MR.T H LASKAR MR.N DHAR MR .B MALAKAR
6	CRP/471/2016 FIXED	MANTU ROY Versus GOPAL CHAKRABARTY AND 6 ORS	MR.S BANIK MR.H GUPTA	MR.H P GUWALA(R- 2,3&4)
7	WITH CRP/472/2016 CAVT. NO. 1711/2016	MANTU ROY Versus GOPAL CHAKRABARTY AND 6 ORS	MR. S BANIK MR. H GUPTA	MR. B CHAKRABORTY FOR CAVEATOR MR. S CHAKRABARTY

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,22nd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./170/2011 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus JOYA DAS AND ORS	MR.D K DAS MR.R GOSWAMI MR.A ALAM	MRD MONDALR-1and2 MR.P SARMA(R-1&2)
2	MACApp./30/2013 WITH LCR	SRI DUGDHA RABHA Versus M/S NATIONAL INSURANCE COMPANY LTD. and 6 ORS	MR.D SAIKIA MR.R BARUAH MR.B GOGOI MRSA VERMA	MR.P K TALUKDAR MR.D SARMAH MR.R K BHATRA MR.A D CHOUDHURY MR A SAIKIA MS.J BHAGAWATI MR.A SINGHA MS.A A KHANAM MR.S K SARMA
3	MACApp./3/2014 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus PARAMESWAR ADHIKARY and ANR.	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR. S DEKA MR.A D CHOUDHURY MR.D CHOUDHURY
	WITH MC/34/2014 in MACApp./3/2014	ORIENTAL INSURANCE CO. LTD. Versus PARAMESWAR ADHIKARY and ANR.	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR. S DEKA MR.A D CHOUDHURY MR.D CHOUDHURY
4	MACApp./172/2014 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus KABERULLA AHMED and 2 ORS.	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	MRD MONDAL
5	MACApp./22/2015 WITH LCR, FIXED	FAKAR UDDIN and 2 ORS, Versus SRI ASHOK DAS and ANR,	MR.B D DAS MR.S ROY MR.M H LASKAR	DR.B AHMEDR-1 MS.N MODI(R-2) MR.A K AZAD(R-1) MR.S DUTTA(R-2) MR.C SHARMA(R-2) MR.SIDHANT DUTTA(R-2)
6	MACApp./89/2015 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD Versus MD AKSED ALI and 4 ORS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.K BHATTACHARJEE-1 MR.U DAS(R-4) MR.D SARMAH(R-4) MS.M BHATTACHARJEE(R-1) MR.A DUTTA(R-5) MRS.P M DUTTA(R-5) MSN BORGHAIN(R-1)
7	MACApp./125/2015 WITH LCR	SRI PRADEEP DAS Versus ICICI LOMBARD GENERAL INSURANCE CO. LTD. and 2 ORS	MR.B CHAKRABORTY MR.U DAS MR.S K DAS	MR.A J SAIKIA(R-1) MR.N N BHUYAN(R-1) MR.U K DUTTA(R-1) MR.B KAKATI(R-1) MR.K BORAH-1

8	MACApp./165/2015 WITH LCR	THE NATIONAL INSURANCE COMPANY LTD Versus MRS FARIDA BEGUM and 2 ORS	MR.A DUTTA	MR.I A TALUKDARR-1 MS.P BARMAN(R-1)
9	MACApp./468/2019 WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus SRI DINESH TALUKDAR @ DINESH CH. TALUKDAR and 2 ORS	MRS. B CHAKRABORTY	MR. R DEKA MR. R ALI MS I DAS MR. H A AHMED
10	MACApp./164/2021 WITH LCR, FIXED	ORIENTAL INSURANCE CO. LTD Versus MOJIRA KHATUN AND 3 ORS.	MR SISHIR DUTTA MS M BORCHETIYA MR. S DUTTA	MR H DAS (R-1,2) MR. B C DEKA (R-1,2) MR. A M KHAN (R3 ,4)

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